

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000385/2021	KALU SATAPATHY VS STATE OF ODISHA	RAMESH CHANDRA SAHOO VS	PURI TOWN /138 /2015 () //
2	BLAPL/0000386/2021	BASANTA SETHI @ BASANTA KUMAR SETHI S.K.MOHANTY VS STATE OF ODISHA	S.M.RISHI MOHAPATRA VS	JAGANNATHA PRASAD /192 /2019 () //
3	BLAPL/0000387/2021	SHAIENDRA SHARDAPRASAD PANDEY @ SHAIENDRA SHARDAPRASAD PANDEY VS NARCOTICS CONTROL BUREAU, BBSR	S.M.RISHI MOHAPATRA VS	/ /0 () //
4	BLAPL/0000388/2021	ISWAR BISWAL VS STATE OF ODISHA	S.P.DASH VS	ASTARANGA /152 /2020 () //
5	BLAPL/0000389/2021	ABDUL KHAN@ ABDUL RASHID KHAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	PURUNABAZAR /184 /2018 () //
6	BLAPL/0000390/2021	BIDESHI MUNDA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BONAI /138 /2020 () //
7	BLAPL/0000391/2021	ARUPANANDA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	BASTA /244 /2020 () //
8	BLAPL/0000392/2021	JOGESHWAR BEHERA VS STATE OF ODISHA	SOURA CH. MOHAPATRA VS	PAIKMAL /170 /2019 () //
9	BLAPL/0000393/2021	GANESH BAG VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JONK /128 /2019 () //
10	BLAPL/0000394/2021	BITU @ DEBESH @ DEVESH JOSHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JAGATPUR /535 /2020 () //
11	BLAPL/0000395/2021	RANJAN KUMAR OJHA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	RAMACHANDAPUR /164 /2020 () //

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12	BLAPL/0000396/2021	GOPABANDHU SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
13	BLAPL/0000397/2021	SHYAM SUNDAR GAGRAI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	RARUAN /65 /2020 () //
14	BLAPL/0000398/2021	RINKU @ SURYA KANTA GAJENDRA VS STATE OF ODISHA	MANAS CHAND VS	KHURDA MODEL /250 /2020 () //
15	BLAPL/0000399/2021	SUNIL RAY VS STATE OF ODISHA	MANAS CHAND VS	NANDAPUR /35 /2019 () //
16	BLAPL/0000400/2021	RAJIB DUA VS STATE OF ODISHA	MANAS CHAND VS	SASON /123 /2020 () //
17	BLAPL/0000401/2021	HRUSHIKESH DEB VS STATE OF ODISHA	MANAS CHAND VS	NANDAPUR /35 /2019 () //
18	BLAPL/0000402/2021	SANJAY BAIN VS STATE OF ODISHA	DEBASIS MISHRA VS	BHUBANESWAR G.R.P.S. /101 /2020 () //
19	BLAPL/0000403/2021	KANGALI BEHERA VS STATE OF ODISHA	GYANALOKA MOHANTY VS	ABHAYACHANDPUR /66 /2020 () //
20	BLAPL/0000404/2021	BUDU @ SITARAM PAHAN VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	KHALLIKOTE /498 /2020 () //
21	BLAPL/0000405/2021	KARTIK KANDAPANI @ HARIJAN VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	JEYPORE SADAR /211 /2020 () //
22	BLAPL/0000406/2021	VENKAT @ BICKY BARIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR SADAR /206 /2020 () //
23	BLAPL/0000407/2021	SUNIL NAIK	SUSANTA KUMAR ROUT	PARJANG /294 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000408/2021	SURENDRA PRADHAN	N.K.SAHU	BHAWANIPATNA SADAR /306 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000409/2021	JITEN SINGH BAGGA	DEEPALI MAHAPATRA	LATHOR /54 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000410/2021	BIJAY KUMAR KAMANI	BIKRAM CHANDRA GADHEI	DARGHA BAZAR /131 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000411/2021	JAGABANDHU MAHARANA @ JAGA	JAYADEBA BEHERA	CHANDAPUR /84 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000412/2021	DEEPAK KUMAR SINGH	ANIRUDHA DAS	NABARANGAPUR TOWN /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000413/2021	JITESH KUMAR SAHU	ANIRUDHA DAS	SARANGADA /107 /2016
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000414/2021	RAJA @ SK. OSIM	DEEPAK KU DAS	NIMAPADA /270 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000415/2021	BIDHIRA NAG	BUDHIRAM DAS	AMBADOLA /82 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000416/2021	SHER ALI KHAN	PRADEEP KUMAR DAS	BHADRAK TOWN /409 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000417/2021	SASHIKANTA DAS	S.K.NAYAK (2)	CHANDABALI /233 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000418/2021	KUSHADHWAJA NAG	PRASHANTA KUMAR NAYAK	BANGOMUNDA /73 /2020
		VS	VS	()

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35	BLAPL/0000419/2021	STATE OF ODISHA TAPU @ TAPAS @ TAPAN DAS VS	S.K.NAYAK (2) VS	// CHANDABALI /233 /2020 ()
36	BLAPL/0000420/2021	STATE OF ODISHA BISWAJIT PATTANAYAK VS	H.N.MOHAPATRA VS	// ANGUL TOWN /1333 /2020 ()
37	BLAPL/0000421/2021	STATE OF ODISHA SHIV SANKER KUMAR SINGH VS	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /212 /2020 ()
38	BLAPL/0000422/2021	STATE OF ODISHA TAPAS RANJAN SAHU VS	JAGABANDHU SAHU VS	// JAGDALPUR /144 /2020 ()
39	BLAPL/0000423/2021	STATE OF ODISHA KUSHA KHARA VS	JUGALA KISHORE PANDA VS	// ORKEL /125 /2020 ()
40	BLAPL/0000424/2021	STATE OF ODISHA BIRENDRA PRASAD SINGH VS	MIHIR KUMAR MISHRA VS	// KHANDAGIRI P.S. /872 /2020 ()
41	BLAPL/0000425/2021	STATE OF ODISHA SUNIL NAIK VS	J.N.PANDA VS	// BHAWANIPATNA SADAR /336 /2020 ()
42	BLAPL/0000426/2021	STATE OF ODISHA CHITTARANJAN KUA VS	D.R.SWAIN VS	// BARGAON /57 /2020 ()
43	BLAPL/0000427/2021	STATE OF ODISHA RANJIT NAYAK @ RANJAN VS	RAMANI KANTA PATTANAIAK VS	// PATTAMUNDAI /308 /2020 ()
44	BLAPL/0000428/2021	STATE OF ODISHA RAGHUNATH BEHERA VS	RAMANI KANTA PATTANAIAK VS	// MANCHESWAR P.S. /133 /2017 ()
45	BLAPL/0000429/2021	STATE OF ODISHA JILU @ DILLIP KUMAR BEHERA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /109 /2020 () //

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46	BLAPL/0000430/2021	TITU @ ABHINASH NAG VS STATE OF ODISHA	JAYADEBA BEHERA VS	DEOGAON /246 /2020 () //
47	BLAPL/0000431/2021	BINOD KUMAR SAHOO VS STATE OF ODISHA	R.N.BISWAL VS	PLANTSITE /166 /2020 () //
48	BLAPL/0000432/2021	NILAMANI SAHU VS STATE OF ODISHA	B.B.SWAIN VS	BHEDEN /23 /2018 () //
49	BLAPL/0000433/2021	LUNDA @ ANIRUDHA MALI @ ANIRUDH MAISATYABRATA MOHANTY (1) VS STATE OF ODISHA	VS	KOSAGUMUDA /154 /2015 () //
50	BLAPL/0000434/2021	MD.AQUIL@MD.AKIL VS STATE OF ODISHA	S.ROUT VS	LALBAG /264 /2020 () //
51	BLAPL/0000435/2021	SURYAMANI BEHERA VS STATE OF ODISHA	S.ROUT VS	MAHILA P.S. BUXIBAZAR /120 /2018 () //
52	BLAPL/0000436/2021	RABINDRA @ GOURA TAREI VS STATE OF ODISHA	S.K.BHANJADEO VS	KODALA /315 /2019 () //
53	BLAPL/0000437/2021	RAGHUNATH BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	S.P.(CID-CRL),CUTTACK /19 /2019 () //
54	BLAPL/0000438/2021	HEDU MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /122 /2020 () //
55	BLAPL/0000439/2021	PINTU @ CHANDRAHASYA NAIK VS STATE OF ODISHA	MD. RIAZ VS	NARLA /128 /2020 () //
56	BLAPL/0000440/2021	RABIN MAHANANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	THELKOLOI PS /214 /2020 () //
57	BLAPL/0000441/2021	SATYAM PRADHAN	SIDHARTHA MISHRA	LALBAG /311 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000442/2021	MD.AJMAL	DHIRENDRA KUMAR MOHAPATRA	BANHARPALI /187 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000443/2021	TARIF KHAN	CHANDRALEKHA RAY	ANGUL TOWN /925 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000444/2021	AMANAT	CHANDRALEKHA RAY	ANGUL TOWN /925 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000445/2021	TARIF KHAN	CHANDRALEKHA RAY	ANGUL TOWN /922 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000446/2021	BIJU @ BIJAY SAMANTARAY @ MANGARAJ @	DILENK MOHANTY	FATEGARH /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000007/2021	GANGADHAR PANDUKA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
64	CMAPL/0000008/2021	NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	()
		JAGANNATH PRASAD MOHANTY		//
65	CMP/0000029/2021	PARADEEP 4T OWNERS ASSOCIATION	MAHESWAR MOHANTY	//
		VS	VS	()
		SUSANTA KUMAR SAMAL		//
66	CMP/0000030/2021	BINODINI SAHOO	MANORANJAN MOHAPATRA	//
		VS	VS	()
		DALI SAHANI		//
67	CMP/0000031/2021	MAKARA SAHU	RABI NARAYAN BEHERA	//
		VS	VS	()
		JHARAIN LOHARA		//
68	CMP/0000032/2021	GOLDEN VIEW INFRASTRUCTURE PVT. LTD.	SOUGAT DASH	//
		VS	VS	()

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69	CMP/0000033/2021	NIBEDITA PATTNAIK GOLDEN VIEW INFRASTRUCTURE PVT. LTD. VS	SOUGAT DASH VS	// // 0
70	CONTC/0000360/2021	NIBEDITA PATTNAIK PRAHALLAD KUMAR DEB VS	SATYABRATA MOHANTY(1) VS	// // 0
71	CONTC/0000361/2021	DHARAM HANSDAH BHARATI SAHOO VS	ADV VS	// // 0
72	CONTC/0000362/2021	ANIL KUMAR SAMAL RADHA RANJAN DAS VS	ADV. VS	// // 0
73	CONTC/0000363/2021	UMAKANTA TRIPATHY SARBESWAR ROUT VS	ADV VS	// // 0
74	CONTC/0000364/2021	BIJAY KUMAR PRADHAN DEBASIS ROUT VS	ADV. VS	// // 0
75	CONTC/0000365/2021	BIJAY KUMAR PRADHAN NANDA KISHORE PRADHAN VS	MOHIT AGARWAL VS	// // 0
76	CONTC/0000366/2021	G. MATHI VATHANAN ASHESA RANJAN JENA VS	MOHIT AGARWAL VS	// // 0
77	CONTC/0000367/2021	G. MATHI VATHANAN NAYAN KUMAR PRADHAN VS	ADV. VS	// // 0
78	CONTC/0000368/2021	SATYABRATA SAHU ARATI NAYAK VS	ADV. VS	// // 0
79	CONTC/0000369/2021	SATYABRATA SAHU CHANDRA SEKHAR PARHI VS	ADV. VS	// // 0
		SATYABRATA SAHU		//

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80	CONTC/0000370/2021	SATYANARAYAN NANDA VS SATYABRATA SAHU	ADV VS	// 0 //
81	CONTC/0000371/2021	MANOJ KUMAR JENA VS SATYABRATA SAHU	ADV. VS	// 0 //
82	CONTC/0000372/2021	SARAT KUMAR NAYAK VS SANJIB CHOPRA	ADV. VS	// 0 //
83	CONTC/0000373/2021	MANOJ KUMAR MAJHI VS BISHNUPADA SETHI	ADV VS	// 0 //
84	CONTC/0000374/2021	HAREKRUSHNA BHUTIA VS G.MATHI VATHANAN	ADV. VS	// 0 //
85	CONTC/0000375/2021	RAJ KISHORE MANGAL VS G. MATHI VATHANAN	ADV VS	// 0 //
86	CONTC/0000376/2021	PRAKASH KUMAR MALIK VS SURESH CHANDRA MOHAPATRA	ADV. VS	// 0 //
87	CONTC/0000377/2021	DAYANIDHI SETHI VS JYOTIRMAYA RATH	ADV. VS	// 0 //
88	CONTC/0000378/2021	SUDHIR KUMAR DASH VS SASWAT MISHRA	ADV. VS	// 0 //
89	CONTC/0000379/2021	DR.TAPAN KUMAR JENA VS SASWAT MISHRA	ADV VS	// 0 //
90	CONTC/0000380/2021	NIHAR RANJAN MOHANTY VS ANU GARG	ADV. VS	// 0 //
91	CONTC/0000381/2021	NIRANJAN JENA	ADV	//



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		VS	VS	0
		ANU GARG		//
92	CONTC/0000382/2021	UMA PUJARI	ADV.	//
		VS	VS	0
		PRADIP KUMAR NAIK		//
93	CONTC/0000383/2021	HIRANMAYEE SAHOO @ PRUSTY	ADV	//
		VS	VS	0
		U.K.CHAKMA		//
94	CONTC/0000384/2021	HEMALATA DEVI	ADV	//
		VS	VS	0
		ASWINI KUMAR MISHRA		//
95	CONTC/0000385/2021	AYESHA TANWIR	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
96	CONTC/0000386/2021	SARANGADHAR BARAL	ADV	//
		VS	VS	0
		SUDHANSHU SARANGI		//
97	CONTC/0000387/2021	BIMBADHAR BEHURA	ADV	//
		VS	VS	0
		NIRANJAN BEHERA		//
98	CONTC/0000388/2021	BIJAYA KUMAR BISWAL	ADV.	//
		VS	VS	0
		SAROJ KUMAR MISHRA		//
99	CONTC/0000389/2021	MAHESWAR SAHOO	ADV	//
		VS	VS	0
		SATYABRATA SAHOO		//
100	CONTC/0000390/2021	PURNA CHANDRA SAHOO	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
101	CONTC/0000391/2021	SANTOSH KUMAR MOHAPATRA	ADV	//
		VS	VS	0
		PALLAV MOHAPATRA		//
102	CONTC/0000392/2021	GOPABANDHU KHUDRA BYABASAI SANGHAADV		//
		VS	VS	0

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		ARUN BOTHRA		//
103	CONTC/0000393/2021	SOBANI NAYAK	ADV.	//
		VS	VS	0
		RABINDRA KUMAR PRADHAN		//
104	CONTC/0000394/2021	KUMARESH RATH	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
105	CONTC/0000395/2021	DINABANDHU DAS	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
106	CONTC/0000396/2021	PUSPANJALI NATH	ADV	//
		VS	VS	0
		SAMARTHA VERMA		//
107	CONTC/0000397/2021	LAXMIDHAR SETHI	ADV	//
		VS	VS	0
		SAMARTHA VERMA		//
108	CONTC/0000398/2021	BASANTA PARIDA	ADV	//
		VS	VS	0
		SAMARTHA VERMA		//
109	CONTC/0000399/2021	GOLEKH PRADHAN	ADV.	//
		VS	VS	0
		SAMARTHA VERMA		//
110	CONTC/0000400/2021	ABHIMANYU PRADHAN	ADV	//
		VS	VS	0
		SAMARTHA VERMA		//
111	CONTC/0000401/2021	LAXMIDHAR PRADHAN	ADV.	//
		VS	VS	0
		SAMARTHA VERMA		//
112	CONTC/0000402/2021	KALPANA KAUDI	TRILOCHAN NANDA	//
		VS	VS	0
		SATYABRATA SAHU		//
113	CONTC/0000403/2021	JAYANTA NAIK	TRILOCHAN NANDA	//
		VS	VS	0
		SATYABRATA SAHU		//

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114	CONTC/0000404/2021	MONALISA MOHANTY VS SATYABRATA SAHOO	K.K.SWAIN VS	// ()
115	CONTC/0000405/2021	GOUTAM PRADHAN VS ANU GARG	ADV. VS	// ()
116	CONTC/0000406/2021	NIRANJAN BEHERA VS SATYABRATA SAHU	DILIP KUMAR SAHU VS	// ()
117	CRLA/0000029/2021	GADADHAR SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	ODAGAON /107 /2013 ()
118	CRLA/0000030/2021	BIJAY KUMAR BEHERA VS STATE OF ODISHA	GAJENDRA K. KHILAR VS	BANGRIPOSI /78 /2015 ()
119	CRLA/0000031/2021	JAGA BEHERA @ JOGESWAR BEHERA @ JANGALPUR VS STATE OF ODISHA	JANGALPUR BEHERA VS	BAUNISUNI /77 /2018 ()
120	CRLA/0000032/2021	MUNA @ ARJUN KAR VS STATE OF ODISHA	A.PATTANAİK VS	BUGUDA /84 /2020 ()
121	CRLMA/0000009/2021	BHAJAMAN SAMAL VS STATE OF ORISSA	BASANTA KUMAR DAS VS	JAJPUR ROAD /103 /2020 ()
122	CRLMC/0000060/2021	P.GOPAL VS STATE OF ODISHA	S.P.DASH VS	RANPUR /283 /2010 ()
123	CRLMC/0000061/2021	SHUVAKANTA PARIDA @ SUBHAKANTA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	AUL /133 /2018 ()
124	CRLMC/0000062/2021	MIHIR NARAYAN JENA VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	JATNI P.S. /237 /2017 ()
125	CRLMC/0000063/2021	SAMBIT KUMAR BALIARSINGH	CHITTA RANJAN DASH	MAHILA P.S.(BBSR) /5 /2018

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/000064/2021	BISWAMANI @ PINTU PANIGRAHI	B.S.DABPORIDA	LATHOR /25 /2019
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/000065/2021	NILIMA ACHARYA	SUSANTA KUMAR TRIPATHY	/ /0
		VS	VS	()
		SOUMENDRA KUMAR PANDA		//
128	CRLMC/000066/2021	GAURAHARI MAHANTA	DR. BINOD K.MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/000091/2021	KHETRABASI SAHOO	BHABANI SHANKAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/000092/2021	PARAMANANDA SETHI	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/000093/2021	SORNALATA SAHOO	APARESH BHOI	/ /0
		VS	VS	()
		SANTOSH KUMAR SAHOO		//
132	CRLMP/000094/2021	SUSANTA NAYAK	APARES BHOI	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE		//
133	CRLMP/000095/2021	PADMINI MOHANTY	SRINIBASH SATAPATHY	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
134	CRLMP/000096/2021	GOURI SANKAR MOHAPATRA	A.PATTANAİK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/000097/2021	SONI BHOI	N.SAHANI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/000098/2021	GOURI SANKAR MOHAPATRA	A.PATTANAİK	/ /0
		VS	VS	()

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137	CRLMP/000099/2021	STATE OF ODISHA ADHAR CHANDRA MALLICK VS	SRINIBASH SATAPATHY VS	// / /0 ()
138	CRLMP/0000100/2021	THE STATE OF ODISHA AMULYA SETHI VS	SIVA SANKAR CHAINI VS	// / /0 ()
139	CRLMP/0000101/2021	STATE OF ODISHA MD.SHER SHAH VS	S.K.NAYAK 2 VS	// / /0 ()
140	CRLREV/000017/2021	S.P, BHADRAK AJAYA PRADHAN VS	NIRANJAN LENKA VS	// MANCHESWAR P.S. /369 /2019 ()
141	CRLREV/000018/2021	STATE OF ODISHA SANU NAIK VS	AMIT KUMAR NATH VS	// INDUASTRIAL,NISA /230 /2013 ()
142	CRLREV/000019/2021	STATE OF ODISHA QADIRAM VS	SRIKAR KUAMR RATH VS	// MATHILI /88 /2019 ()
143	FAO/0000005/2021	STATE OF ODISHA JANAKI GOUDA VS	DEEPALI MOHAPATRA VS	// // ()
144	FAO/0000006/2021	UNION OF INDIA IPPILI GANESWARA RAO VS	DEEPALI MAHAPATRA VS	// // ()
145	FAO/0000007/2021	UNION OF INDIA ALAMATI KADRAKA VS	DEEPALI MOHAPATRA VS	// // ()
146	FAO/0000008/2021	UNION OF INDIA BILASINI MISHRA VS	R.P.DALAI VS	// // ()
147	FAO/0000009/2021	STATE OF ODISHA MANAGING COMMITTEE OF BAUNSUNI GIRLS HIGH SCHOOL VS	R.HIMALS VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	MACA/0000030/2021	ORIENTAL INSURANCE COMPANY LIMITED. VS MAHAMAD SAFIQUDIN	SUBRAT SATPATHY VS	// 0 //
149	MACA/0000031/2021	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LIMITED VS KAILASH NAIK	BIRANCHI NARAYAN RATH VS	// 0 //
150	MACA/0000032/2021	BIJAYA KUMAR GRAHACHARYA VS BIJAYA KUMAR SAHOO	B.N.RATH VS	// 0 //
151	MACA/0000033/2021	MAHAMMAD JUMURATI @ JAMARUDDIN VS RABINDRA KUMAR SAHOO	BIRANCHI NARAYAN RATH VS	// 0 //
152	MACA/0000034/2021	GAURAHARI NAYAK VS SAUBHAGYA LAXMI SAHOO	BIRANCHI NARAYAN RATH VS	// 0 //
153	MACA/0000035/2021	MANASI MANIK VS MANORANJAN SAHU	B.N.RAH VS	// 0 //
154	RPFAM/0000004/2021	PRATIMA NAIK VS MURALIDHAR NAIK	NAMITA PATTANAİK VS	// 0 //
155	RVWPET/0000012/2021	M/S.RAWANI CONSTRUCTION VS NATIONAL THERMAL POWER CORPORATION LTD.	SIDHARTH SHANKAR PADHY VS	// 0 //
156	RVWPET/0000013/2021	BANSIDHAR SENAPATI VS STATE BANK OF INDIA	ADV. VS	// 0 //
157	TRP(C)/0000010/2021	DR.SMİTA PRAGYAN SAHOO VS DR ASİT KUMAR SAHOO	SOUBHAGYA KUMAR DASH VS	// 0 //
158	WA/0000030/2021	STATE OF ODİSHA VS AJAYA KUMAR SWAIN	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
159	WA/0000031/2021	STATE OF ODİSHA	SENIOR STANDING COUNSEL (S AND ME)	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WA/0000032/2021	BASUDEV SAHOO STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
161	WA/0000033/2021	MANJUBALA PANDA STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
162	WA/0000034/2021	DHIRENDRA KUMAR MOHAPATRA STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
163	WA/0000035/2021	RITANJALI GIRI @ PAUL STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
164	WA/0000036/2021	ANJALI SHEE STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
165	WA/0000037/2021	MADHU SUDHAN PATRA STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
166	WA/0000038/2021	ANNAPURNA ACHARYA STATE OF ORISSA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
167	WA/0000039/2021	PURNA CHANDRA PRADHAN STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
168	WA/0000040/2021	RADHAKRUSHNA PATRA STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
169	WA/0000041/2021	DR. SMITA NAYAK STATE OF ODISHA	ADDL.GOVT.ADVOCATE	//
		VS	VS	0
170	WP(C)/0001816/2021	SULOCHANA JENA M/S.SHYAM ORES JHARKHAND PVT.LTD	BIPLAB MOHANTY	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	WP(C)/0001817/2021	STATE OF ODISHA DR. PADMAJA KABI SATAPATHY VS	PRASANTA KUMAR MOHANTY VS	// // 0
172	WP(C)/0001818/2021	STATE OF ODISHA DR. SUJATA MOHANTY VS	PRASANTA KUMAR MOHANTY VS	// // 0
173	WP(C)/0001819/2021	STATE OF ODISHA KUNA KUMARI SWAIN VS	DURGESH NARAYAN RATH VS	// // 0
174	WP(C)/0001820/2021	STATE OF ODISHA MAMATA SAHOO VS	PRASANTA KUMAR MOHANTY VS	// // 0
175	WP(C)/0001821/2021	STATE OF ODISHA BAGMI SAMAL VS	PRASANTA KUMAR MOHANTY VS	// // 0
176	WP(C)/0001822/2021	STATE OF ODISHA KABITA MOHANTY VS	PRASANTA KUMAR MOHANTY VS	// // 0
177	WP(C)/0001823/2021	STATE OF ODISHA TARINI MALIK VS	SIDHARTH PRASAD DAS VS	// // 0
178	WP(C)/0001824/2021	ODISHA ADMINISTRATIVE TRIBUNAL, CTC BENCH SANJUKTA MOHANTY VS	PRASANTA KUMAR MOHANTY VS	// // 0
179	WP(C)/0001825/2021	STATE OF ODISHA RASMITA PATTANAİK VS	PRASANTA KUMAR MOHANTY VS	// // 0
180	WP(C)/0001826/2021	STATE OF ODISHA PRADIP KUMAR PRADHAN @ PRADIP PRADHAN VS	SIDHARTH PRASAD DAS VS	// // 0
181	WP(C)/0001827/2021	GOVT. OF INDIA MEENA MOHARANA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// // 0 //



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182	WP(C)/0001828/2021	GOUTAM NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
183	WP(C)/0001829/2021	SASHI KANTA PARIDA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
184	WP(C)/0001830/2021	NILAMANI SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
185	WP(C)/0001831/2021	AKHILENDU SWAIN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
186	WP(C)/0001832/2021	MANOJ KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
187	WP(C)/0001833/2021	PRADIPTA KUMAR SINGH VS R.T.O., CHANDIKHOLE	K.C.NAYAK VS	// 0 //
188	WP(C)/0001834/2021	UGRASENA JENA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
189	WP(C)/0001835/2021	RAMANI BARIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
190	WP(C)/0001836/2021	PRADIPTA KUMAR SINGH VS R.T.O., DHENKANAL	K.C.NAYAK VS	// 0 //
191	WP(C)/0001837/2021	RABINARAYAN DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
192	WP(C)/0001838/2021	PRADIPTA KUMAR SINGH VS R.T.O., ANGUL	K.C.NAYAK VS	// 0 //
193	WP(C)/0001839/2021	NAROTTAM PARIDA	DURGESH NARAYAN RATH	//

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
194	WP(C)/0001840/2021	ABINASH BEHURA	K.C.NAYAK	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
195	WP(C)/0001841/2021	ABINASH BEHURA	K.C.NAYAK	//
		VS	VS	0
		R.T.O., CHANDIKHOLE		//
196	WP(C)/0001842/2021	ABHAYA KUMAR BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
197	WP(C)/0001843/2021	MADHUSUDAN SARKAR	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
198	WP(C)/0001844/2021	ASHOK SENAPATI	SUBAS CHANDRA DAS	//
		VS	VS	0
		UNION OF INDIA		//
199	WP(C)/0001845/2021	SHANKAR JENA	P.R.CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0001846/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		BIPINE BIHARI MOHANTY		//
201	WP(C)/0001847/2021	SMC OF GOVT. PRIMARY SCHOOL, MAHURI PRADHAN	PRANAY CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0001848/2021	SMC OF GOVT. PRIMARY SCHOOL, ALIGAON PRADHAN	PRANAY CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0001849/2021	DAMBARUDHAR HONNAGA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0001850/2021	LAIBAN HARIJAN	NIRANJAN PANDA	//
		VS	VS	0

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205	WP(C)/0001851/2021	STATE OF ODISHA KAILASH CHANDRA MAHANKUDA VS	GYANA RANJAN SETHI VS	// // 0
206	WP(C)/0001852/2021	STATE OF ODISHA AJAYA KUMAR MALLICK VS	TANMAY MISHRA VS	// // 0
207	WP(C)/0001853/2021	STATE OF ODISHA RANJEET PRADHAN VS	GYANA RANJAN SETHI VS	// // 0
208	WP(C)/0001854/2021	STATE OF ODISHA KUMUDINI MAHANTA VS	B.N.PARIDA VS	// // 0
209	WP(C)/0001855/2021	STATE OF ODISHA MAHAMMAD ENAYAT ELLAHI VS	GYANA RANJAN SETHI VS	// // 0
210	WP(C)/0001856/2021	STATE OF ODISHA PARAMANANDA SETHI VS	NIRANJAN PANDA VS	// // 0
211	WP(C)/0001857/2021	STATE OF ODISHA SK. GAFAR VS	SUDHIR KUMAR MALLICK VS	// // 0
212	WP(C)/0001858/2021	STATE OF ODISHA GANDHARBA SUBUDHI VS	PRAFULLA CH DAS VS	// // 0
213	WP(C)/0001859/2021	STATE OF ODISHA DR.SAHADEV SWAIN VS	SADASIVA PATRA (1) VS	// // 0
214	WP(C)/0001860/2021	STATE OF ODISHA BABAJI MAJHI VS	SUDHIR KUMAR MALLICK VS	// // 0
215	WP(C)/0001861/2021	THE MEMBER, BOARD OF REVENUE, ODISHA ASHRAM PUJARI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0 //

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216	WP(C)/0001862/2021	DHANESWAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
217	WP(C)/0001863/2021	RANJAN SAMANTA SINGHAR VS THE MEMBER, BOARD OF REVENUE, ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
218	WP(C)/0001864/2021	PRAVANJAN JENA VS STATE OF ORISSA	GYANARANJAN SETHI VS	// 0 //
219	WP(C)/0001865/2021	BABAJI MAJHI VS THE MEMBER, BOARD OF REVENUE, ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
220	WP(C)/0001866/2021	MUKTESH MUNDA VS PUNJAB NATIONAL BANK	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0001867/2021	SK. RAHUF VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
222	WP(C)/0001868/2021	GURU CHARAN MALLIK VS THE COMMISSIONER, LR AND S, ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
223	WP(C)/0001869/2021	LAXMIDHAR MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
224	WP(C)/0001870/2021	SHANKAR HANSDAH VS PUNJAB NATIONAL BANK	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	WP(C)/0001871/2021	SUJIT KUMAR NATIA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
226	WP(C)/0001872/2021	RAKESH ROUT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
227	WP(C)/0001873/2021	AMULYA MALIK	MANOJ KUMAR MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0001874/2021	RAJAT RANJEET	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0001875/2021	PRIYANKA DAS	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0001876/2021	MANORANJAN SUR	ASIT KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0001877/2021	DEBADUTTA SARANGI	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0001878/2021	JAYANTA KUMAR DALAI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		PUNJAB NATIONAL BANK		//
233	WP(C)/0001879/2021	ABHAYA KUMAR MALLIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0001880/2021	SANGITA PATI	SATRUGHNA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0001881/2021	RABINDRA NATH MAHAPATRA	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0001882/2021	PRADEEP KUMAR PRADHAN	SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		GOVT. OF ODISAH		//
237	WP(C)/0001883/2021	ANATA NARAYAN MOHANTY	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0001884/2021	ALEKHA CHANDRA PAHI	GOPAL SINHA	//
		VS	VS	0

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239	WP(C)/0001885/2021	STATE OF ODISHA PRAMOD KUMAR MOHANTY VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
240	WP(C)/0001886/2021	STATE OF ODISHA MUSRATUN BIBI VS	MANOJ KUMAR PANDA VS	// // 0
241	WP(C)/0001887/2021	STATE OF ODISHA GOURANGA CHANDRA SAHU VS	HEMANTA KUMAR MUND VS	// // 0
242	WP(C)/0001888/2021	STATE OF ODISHA PADMALAV ROUT VS	DINABANDHU NAYAK VS	// // 0
243	WP(C)/0001889/2021	STATE OF ODISHA TRINATH SAHU VS	SANJIB SWAIN VS	// // 0
244	WP(C)/0001890/2021	COMMISSIONER CUM SECY., F AND E DEPT. SURYAKANT ROUSTRAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
245	WP(C)/0001891/2021	PNB, NEW DELHI SUSANTA KUMAR JENA VS	SUSHANTA KUMAR MISHRA VS	// // 0
246	WP(C)/0001892/2021	STATE OF ODISHA DILLIP SUNA VS	BHOJARSJ SETH VS	// // 0
247	WP(C)/0001893/2021	STATE OF ODISHA ARUN KUMAR DAS VS	GOPAL KRISHNA NAYAK VS	// // 0
248	WP(C)/0001894/2021	STATE OF ODISHA SHASWATA SHRINIVAS PANDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
249	WP(C)/0001895/2021	STATE OF ODISHA TRUPTILATA JENA VS	SUSHANTA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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250	WP(C)/0001896/2021	BINODINI MAHAKUD VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
251	WP(C)/0001897/2021	RAMAKRUSHNA PADHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
252	WP(C)/0001898/2021	SRINIBAS SENDHA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
253	WP(C)/0001899/2021	RABI MISHRA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
254	WP(C)/0001900/2021	SANDHYARANI JHANKAR VS STATE OF ODISHA	BIPLABA P.B.BAHALI VS	// 0 //
255	WP(C)/0001901/2021	RABI MISHRA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
256	WP(C)/0001902/2021	LAVETI SATYA RAO VS THE BERHAMPUR MUNICIPAL CORP.	S.S.RAO VS	// 0 //
257	WP(C)/0001903/2021	ASHALATA GHADEI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
258	WP(C)/0001904/2021	PRABHAT KUMAR SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
259	WP(C)/0001905/2021	TRIPURARI SAHOO VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
260	WP(C)/0001906/2021	SAIBALINI MOHANTY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
261	WP(C)/0001907/2021	SRINIBAS PATRA	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0001908/2021	PARAMANANDA SATHUA	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0001909/2021	JANARDAN BARIK	PRASANNA KUMAR PARHI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0001910/2021	LAMBODAR BHUYAN	MONOMOY BASU	//
		VS	VS	0
		MANAGING DIRECTOR, BAJAJ FINANCE LTD.		//
265	WP(C)/0001911/2021	BIJAYA KUMAR MAHARANA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0001912/2021	KAILASH CHANDRA BEHERA	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0001913/2021	NIRANJAN SETHI	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0001914/2021	JATI PADHAN	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE DIRECTOR, DIRECTORATE OF ECONOMICS AND STATISTIC, ODISHA		//
269	WP(C)/0001915/2021	AMULYA CHARAN SWAIN	T.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0001916/2021	AJAYA KUMAR SAMAL	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0001917/2021	NIRANJAN PATRO	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0001918/2021	DUSMANTA KUMAR MOHAPATRA	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0001919/2021	STATE OF ODISHA INDRAMANI NAYAK VS	K.C.SATAPATHY VS	// // 0
274	WP(C)/0001920/2021	STATE OF ODISHA SATRUGHNA PARIDA VS	AMITAV DAS VS	// // 0
275	WP(C)/0001921/2021	COLLECTOR CUM CEO,ZILLA PARISHAD BODHARAM SAHOO VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0
276	WP(C)/0001922/2021	ASST.MANAGER(ELECT), NESCO SURENDRANATH GAUDA VS	LAXMIDHAR DASH VS	// // 0
277	WP(C)/0001923/2021	STATE OF ODISHA BRUNDABAN SAHOO VS	GYANA RANJAN SETHI VS	// // 0
278	WP(C)/0001924/2021	STATE OF ODISHA SRADHANJALI CHHATRIA VS	DILIP KUMAR SAHU VS	// // 0
279	WP(C)/0001925/2021	STATE OF ODISHA TARAKANTA BISWAL VS	GYANA RANJAN SETHI VS	// // 0
280	WP(C)/0001926/2021	STATE OF ODISHA SRIKANTA PANIGRAHI VS	PRAFULLA KUMAR RATH VS	// // 0
281	WP(C)/0001927/2021	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION RAMESH CHANDRA MAHANTA VS	P.C.CHHINCHANI VS	// // 0
282	WP(C)/0001928/2021	PRINCIPAL, GOVT. COLLEGE OF ENGINEERING ODISHA GRAMYA BANK, KHURDA VS	AUROVINDA MOHANTY VS	// // 0
283	WP(C)/0001929/2021	THE COMMISSIONER CUM SECY., S AND ME DEPT. BIJAYALAXMI PRADHAN VS	PRAFULLA KUMAR RATH VS	// // 0
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION		//

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284	WP(C)/0001930/2021	ASHOK KUMAR SAHOO VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
285	WP(C)/0001931/2021	NILIMA RANA VS REGISTRAR OF COOPERATIVE SOCIETIES	B.S.TRIPATHY (1) VS	// 0 //
286	WP(C)/0001932/2021	AJAYA KUMAR ROURAY VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
287	WP(C)/0001933/2021	SUSHANTA KUMAR SWAIN VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
288	WP(C)/0001934/2021	LOCHAN ROUT VS ADDL. COMMISSIONER, S AND C, ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
289	WP(C)/0001935/2021	LAXMIPRIYA BHARATI VS STATE OF ODISHA	B.DASH VS	// 0 //
290	WP(C)/0001936/2021	HAREKRUSHNA BARIK VS REGISTRAR OF COOPERATIVE SOCITIES	B.S.TRIPATHY (1) VS	// 0 //
291	WP(C)/0001937/2021	NEERA ROUT VS STATE OF ODISHA	B.DASH VS	// 0 //
292	WP(C)/0001938/2021	AMIYA KANTA MALLICK VS COLLECTOR, JAJPUR	MANORANJAN MISHRA VS	// 0 //
293	WP(C)/0001939/2021	MAKUNDA BEHERA VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //
294	WP(C)/0001940/2021	USHARANI HARIJAN VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
295	WP(C)/0001941/2021	TAPANDEV PANISAMANT	SAMEER KUMAR DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0001942/2021	AMIYA KANTA MALLICK	MANORANJAN MISHRA	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
297	WP(C)/0001943/2021	SUKANTI NAYAK	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001944/2021	AMIYA KANTA MALLICK	MANORANJAN MISHRA	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
299	WP(C)/0001945/2021	GEETANJALI JENA	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001946/2021	AMIYA KANTA MALLICK	MANORANJAN MISHRA	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
301	WP(C)/0001947/2021	AMIYA KANTA MISHRA	MANORANJAN MISHRA	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
302	WP(C)/0001948/2021	LAXMIPRIYA SAHOO	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0001949/2021	AMIYA KANTA MALLICK	MANORANJAN MISHRA	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
304	WP(C)/0001950/2021	RABINDRA KUMAR PANIGRAHI	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0001951/2021	DAMAN BHATRA	BIDYADHAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0001952/2021	BALAKRUSHNA MOHANTY	SUKANTA KUMAR DALAI	//
		VS	VS	0

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307	WP(C)/0001953/2021	STATE OF ODISHA BHAGYASINI MISHRA VS	K.K.SWAIN VS	// // 0
308	WP(C)/0001954/2021	STATE OF ODISHA AMIYA KANTA MALLICK VS	MANORANJAN MISHRA VS	// // 0
309	WP(C)/0001955/2021	COLLECTOR, JAJPUR KAILASH CHANDRA PRADHAN VS	BIDYADHAR PRADHAN VS	// // 0
310	WP(C)/0001956/2021	STATE OF ODISHA SATYAKI SWAIN VS	BHABANI SANKAR DAS VS	// // 0
311	WP(C)/0001957/2021	STATE OF ODISHA BANCHHANIDHI BEHERA VS	GANESH PRASAD SAMAL VS	// // 0
312	WP(C)/0001958/2021	STATE OF ODISHA SASMITA KUMARI PATTNAYAK VS	K.K.SWAIN VS	// // 0
313	WP(C)/0001959/2021	COMMISSIONER CUM SECRETARY, S AND ME DEPT, KHURDA SRINIBAS PRADHAN VS	GANESH PRASAD SAMAL VS	// // 0
314	WP(C)/0001960/2021	STATE OF ODISHA SUBASISA PANDA VS	K.K.SWAIN VS	// // 0
315	WP(C)/0001961/2021	STATE OF ODISHA PARAMESWAR BEHERA VS	K.K.SWAIN VS	// // 0
316	WP(C)/0001962/2021	STATE OF ODISHA OMKAR MANDAL VS	PITAMBAR PANDA VS	// // 0
317	WP(C)/0001963/2021	STATE OF ODISHA M/S. SUBHASHREE ENGEENERING VS CESU OF ODISHA	SAILABALA JENA VS	// // 0 //

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318	WP(C)/0001964/2021	SANJIB KUMAR PANDA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
319	WP(C)/0001965/2021	RASHMIRANJAN SWAIN VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
320	WP(C)/0001966/2021	RADHAKANTA GURU VS STATE OF ODISHA	LALATENDU JENA VS	// 0 //
321	WP(C)/0001967/2021	JITENDRIYA MALLICK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
322	WP(C)/0001968/2021	BALARAM PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
323	WP(C)/0001969/2021	MANAS KUMAR NANDA VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
324	WP(C)/0001970/2021	RASMIPRAVA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
325	WP(C)/0001971/2021	NIRANJAN PRUSTY VS TAHASILDAR,TANGI CHODWAR	D.P.JENA VS	// 0 //
326	WP(C)/0001972/2021	ROHITA DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
327	WP(C)/0001973/2021	OPECA VS STATE OF ODISHA	SAURJYA KANTA PADHI VS	// 0 //
328	WP(C)/0001974/2021	HAREKRISHNA MISHRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
329	WP(C)/0001975/2021	SAROJA KUMAR NATH	KRISHAN CHANDRA SAHU	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0001976/2021	NIRANJAN PRUSTY	D.P.JENA	//
		VS	VS	0
		TAHASILDAR, TANGI		//
331	WP(C)/0001977/2021	SANJAYA KUMAR MAHARANA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0001978/2021	UMESH CHANDRA PARIDA	SUBASH CHANDRA PANI	//
		VS	VS	0
		REGIONAL TRANSPORYT OFFICER, CUTTACK		//
333	WP(C)/0001979/2021	BHASKAR CHANDRA BISWAL	SUBASH CHANDRA PANI	//
		VS	VS	0
		ADDL. REGIONAL TRANSPORT OFFICER, KHORDHA		//
334	WP(C)/0001980/2021	GYANENDRA NATH MOHANTY	A.P.BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0001981/2021	SIDHARTH SANKAR MOHANTY	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0001982/2021	ANIL GOSWAMI	SUBASH CHANDRA PANI	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, JAJPUR		//
337	WP(C)/0001983/2021	R.PARVATI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0001984/2021	PUSPARANI MAHAPATRA	DEBASIS MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0001985/2021	SHYAM SUNDAR SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0001986/2021	SULOCHANA SAHOO	SHAKTIDHAR MISHRA	//
		VS	VS	0

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341	WP(C)/0001987/2021	STATE OF ODISHA HDFC BANK LTD, KALAHANDI VS	RAJJEET ROY VS	// // 0
342	WP(C)/0001988/2021	STATE OF ODISHA SANGHAMITRA MOHANTY VS	ARUN KUMAR PATRA VS	// // 0
343	WP(C)/0001989/2021	STATE OF ODISHA DR. SAHADEV SWAIN VS	SADASIVA PATRA VS	// // 0
344	WP(C)/0001990/2021	STATE OF ODISHA KALPANA GHADEI VS	H.N.MOHAPATRA VS	// // 0
345	WP(C)/0001991/2021	STATE OF ODISHA MANOJ KUMAR SAHOO VS	P.C.PATTANAİK VS	// // 0
346	WP(C)/0001992/2021	K.K.PAL CHAITAN MAJHI VS	PRABODHA CH. NAYAK VS	// // 0
347	WP(C)/0001993/2021	STATE OF ODISHA BHIKARI CHARAN PANIKA VS	B.S.TRIPATHY 1 VS	// // 0
348	WP(C)/0001994/2021	STATE OF ODISHA MANOJ KUMAR SATPATHY VS	BUDHADEV ROURAY VS	// // 0
349	WP(C)/0001995/2021	STATE OF ODISHA HIMANSU SEKHAR JENA VS	BUDHIRAM DAS VS	// // 0
350	WP(C)/0001996/2021	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	K.K.SWAIN VS	// // 0
351	WP(C)/0001997/2021	STATE OF ODISHA SRINIBASA NAYAK VS	K.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

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352	WP(C)/0001998/2021	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
353	WP(C)/0001999/2021	SASMITA BUDEK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
354	WP(C)/0002000/2021	SAMARENDRA NAYAK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
355	WP(C)/0002001/2021	UTTAM KUMAR SATPATHY VS STATE OF ODISHA	S.DAS VS	// 0 //
356	WP(C)/0002002/2021	GOPABANDHU BHOI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
357	WP(C)/0002003/2021	BADAL PRASAD SINGH VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
358	WP(C)/0002004/2021	GEETANJALI BHOI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
359	WP(C)/0002005/2021	JEETA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
360	WP(C)/0002006/2021	PRAMOD PADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
361	WP(C)/0002007/2021	CHANDANESWAR SAHU VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
362	WP(C)/0002008/2021	JAGABANDHU MIRDHA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
363	WP(C)/0002009/2021	SRINIBASA NAYAK	K.K.SWAIN	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0002010/2021	BASANT KUMAR SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0002011/2021	ASHOK KUMAR JAYASINGH	BISWAJIT NAYAK	//
		VS	VS	0
		REGISTRAR, SAT, CUTTACK BENCH		//
366	WP(C)/0002012/2021	PRASANTA KUMAR SATPATHY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0002013/2021	PRASANTA KUMAR SAHOO	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0002014/2021	PANKAJA LOCHAN BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0002015/2021	RUKMAN BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0002016/2021	GIRISH PATEL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0002017/2021	KARTIKA CHANDRA SAHOO	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0002018/2021	GAGAN BIHARI PATRA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0002019/2021	ARUN KUMAR SAMANTARAY	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0002020/2021	PRAFULLA KUMAR BHUMIJ	PRABODHA CH. NAYAK	//
		VS	VS	0

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375	WP(C)/0002021/2021	STATE OF ODISHA M/S. ALL ORISSA CONTRACTORS ASSOCIATION VS	PRABODHA CH. NAYAK VS	// // 0
376	WP(C)/0002022/2021	STATE OF ODISHA PRAKASH CHANDRA PRADHAN VS	K.K.SWAIN VS	// // 0
377	WP(C)/0002023/2021	STATE OF ODISHA PORT PENSIONERS ASSOCIATION, PARADEEP VS	DIGAMBARA MISHRA VS	// // 0
378	WP(C)/0002024/2021	UNION OF INDIA LAMBODAR GIRI VS	K.K.SWAIN VS	// // 0
379	WP(C)/0002025/2021	STATE OF ODISHA DEBENDRANATH MANIK VS	K.K.SWAIN VS	// // 0
380	WP(C)/0002026/2021	STATE OF ODISHA PROMOD KUMAR BHUYAN VS	SUSANTA KUMAR BARAL VS	// // 0
381	WP(C)/0002027/2021	STATE OF ODISHA INSTITUTE OF PHARMACEUTICAL SCIENCE, UTTARA VS	J.K.KHUNTIA VS	// // 0
382	WP(C)/0002028/2021	STATE OF ODISHA SANJIB KUMAR PATRA VS	KRISHNA CHANDRA SAHU VS	// // 0
383	WP(C)/0002029/2021	STATE OF ODISHA SMRUTIREKHA BISWAL VS	J.K.KHUNTIA VS	// // 0
384	WP(C)/0002030/2021	STATE OF ODISHA JOGESH CHANDRA SWAIN VS	KRISHNA CHANDRA SAHU VS	// // 0
385	WP(C)/0002031/2021	STATE OF ODISHA BASANTA KUMAR BEHERA VS BRANCH MANAGER, THE URBAN COOPERATIVE BANK LTD. MAIN BRANCH	RAVI SHANKAR SAMAL VS	// // 0 //

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386	WP(C)/0002032/2021	BHARATI SETHI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
387	WP(C)/0002033/2021	STATE OF ODISHA VS ANUPAMA NAIK	ADDL. GOVT ADVOCATE VS	// 0 //
388	WP(C)/0002034/2021	EXECUTIVE ENGINEER (ELECTRICAL) RAJGARH VS AAACUM SE CUM EI, ROURKELA	POWER ELECTRICITY DIVISION, WESCO, VS	// 0 //
389	WP(C)/0002035/2021	PURNA CHANDRA SAHU VS REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA	LAXMAN PRADHAN VS	// 0 //
390	WP(C)/0002036/2021	SHASWATI DAS VS STATE OF ODISHA	S.MOHAPATRA VS	// 0 //
391	WP(C)/0002037/2021	SMRUTIREKHA NAYAK VS STATE OF ODISHA	S.MOHAPATRA VS	// 0 //
392	WP(C)/0002038/2021	JAYADEV JATTA VS THE COMMISSIONER, LAND RECORDS AND SETTLEMENT	SUDHIR KUMAR MALLICK VS	// 0 //
393	WP(C)/0002039/2021	NILIMA PRIYADARSHANI JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
394	WP(C)/0002040/2021	TILOTTAMA KHUNTIA VS THE COMMISSIONER, LAND RECORDS AND SETTLEMENT	SUDHIR KUMAR MALLICK VS	// 0 //
395	WP(C)/0002041/2021	PANCHANANA ROUT VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
396	WP(C)/0002042/2021	GOVINDA CHANDRA BADU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
397	WP(C)/0002043/2021	JAYARAM JENA	JYOTIRMAY GUPTA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0002044/2021	DAYANIDHI SAHOO	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		THE COMMISSIONER, LAND RECORDS AND SETTLEMENT		//
399	WP(C)/0002045/2021	GOLAK CHANDRA DALAI	BIBEKANANDA BAISAKH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0002046/2021	SUSHANTA SETHI	B.B.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0002047/2021	UTKAL PORT AND DOCK WORKERS UNION, PARADEEPRAJAGHUR	PARADEEPRAJAGHUR	//
		VS	VS	0
		UNION OF INDIA		//
402	WP(C)/0002048/2021	ASWINI KUMAR MULA	B.B.SWAIN	//
		VS	VS	0
		UNION OF INDIA		//
403	WP(C)/0002049/2021	HURDANANDA SAMANTARAY	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0002050/2021	PURNA CHANDRA MANNA	B.B.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0002051/2021	BRUNDABAN DAS AJAD	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0002052/2021	DINABANDHU SIAL	SAHASRA JYOTI NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0002053/2021	SUMATI SAHOO	JUGALA KISHORE PANDA	//
		VS	VS	0
		CHIEF EXECUTIVE OFFICER, KHURDHA		//
408	WP(C)/0002054/2021	BIJAYA KUMAR SAHU	SIVA SANKAR CHAINI	//
		VS	VS	0

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409	WP(C)/0002055/2021	UNION OF INDIA UNION OF INDIA VS	D.R.SWAIN VS	// // ()
410	WP(C)/0002056/2021	JANARDAN PARIDA JAY KUMAR SAHU VS	SANTANU KUMAR SARANGI VS	// // ()
411	WP(C)/0002057/2021	STATE OF ODISHA CHAITANYA BAG VS	NIRANJAN PRASAD PATRA VS	// // ()
412	WP(C)/0002058/2021	COLLECTOR, JAGATSINGHPUR URMILA SAHOO VS	BASUDEV PUJARI VS	// // ()
413	WP(C)/0002059/2021	STATE OF ODISHA SANDEEP SAHU VS	DILIP KUMAR SAHU VS	// // ()
414	WP(C)/0002060/2021	STATE OF ODISHA ABHIJEET RANJAN VS	PRAJNA SARITA MOHANTY VS	// // ()
415	WP(C)/0002061/2021	PRIYANKA PATTNAIK SADANANDA SAHOO VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
416	WP(C)/0002062/2021	STATE OF ODISHA PRATAP CHANDRA PARIDA VS	KANANBALA ROY CHOUDHURY VS	// // ()
417	WP(C)/0002063/2021	STATE OF ODISHA MAMATA MOHANTY VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
418	WP(C)/0002064/2021	STATE OF ODISHA MANORAMA PANDA VS	BIRAJA PRASANNA SATAPATHY VS	// // ()
419	WP(C)/0002065/2021	STATE OF ODISHA PRATAP CHANDRA PARIDA VS	KANANABALA ROY CHOUDHURY VS	// // ()
		STATE OF ODISHA		//

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420	WP(C)/0002066/2021	SUKANTA CHARAN SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
421	WP(C)/0002067/2021	KARTIK CHANDRA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
422	WP(C)/0002068/2021	RABI NARAYAN PATI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
423	WP(C)/0002069/2021	SARADINDU SATAPATHY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
424	WP(C)/0002070/2021	JITA LUHA VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
425	WP(C)/0002071/2021	SANKALP CHOUDHURY VS STATE OF ODISHA	J.M.PATTANAIAK VS	// 0 //
426	WP(C)/0002072/2021	BANSIDHAR NANDA VS ODISHA INFORMATION COMMISSION, BBSR, KHURDA	DENESH KUMAR MOHANTY VS	// 0 //
427	WP(C)/0002073/2021	SHESADEBA CHHATAI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
428	WP(C)/0002074/2021	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
429	WP(C)/0002075/2021	HRUDANANDA SWAIN VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
430	WP(C)/0002076/2021	OMKAR MANDAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
431	WP(C)/0002077/2021	MOHIT AGARWAL		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
432	WP(C)/0002078/2021	STATE OF ODISHA NARAYAN SAHOO	H.N.TRIPATHY	//
		VS	VS	0
433	WP(C)/0002079/2021	DISTRICT COLLECTOR, PURI KISHOR KUMAR SETHI	J.K.KHANDAYATRAY	//
		VS	VS	0
434	WP(C)/0002080/2021	UNION OF INDIA BIJAY KUMAR SAHOO	H,N,TRIPATHY	//
		VS	VS	0
435	WP(C)/0002081/2021	DISTRICT COLLECTOR, PURI SUCHITRA BAL	PURUSOTTAM CHULI	//
		VS	VS	0
436	WP(C)/0002082/2021	STATE OF ODISHA PRAVAT KUMAR SAHOO	PRITAM KUMAR MOHANTY	//
		VS	VS	0
437	WP(C)/0002083/2021	THE RESERVE BANK OF INDIA, SANJUKTA KUMARI PANI	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
438	WP(C)/0002084/2021	STATE OF ODISHA PRAFULLA KUMAR SWAIN	BABITA SAHU	//
		VS	VS	0
439	WP(C)/0002085/2021	EXECUTIVE OFFICER, MALKANGIRI M/S. ORISSA CONNECT PRIVATE LTD, SUNDARA	PRANJAN DASH	//
		VS	VS	0
440	WP(C)/0002086/2021	UNION OF INDIA MAHESWAR DAS	S.K.NAYAK	//
		VS	VS	0
441	WPCRL/0000007/2021	THE COMMISSIONER, L.R AND S, ODISHA SANTOSH KUMAR PRAMANIK	G.N.MISHRA	//0
		VS	VS	0
442	WPCRL/0000008/2021	MONIKA SAHU SUDHANSU SEKHAR MOHANTY	SAHASRA JYOTI NANDA	//0
		VS	VS	0

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0000656/2021	STATE OF ODISHA SABITA BISWAL VS	S.P.DASH VS	// ASTARANGA /152 /2020 ()
444	ABLAPL/0000657/2021	STATE OF ODISHA VIKY @ VIKASH KU AGRAWAL VS	PRASHANTA KUMAR NAYAK VS	// KANTABANJI /13 /2021 ()
445	ABLAPL/0000658/2021	STATE OF ODISHA BASIR KHAN VS	MANOJ KUMAR MALLICK VS	// CUTTACK SADAR /411 /2020 ()
446	ABLAPL/0000659/2021	STATE OF ODISHA DILLIP BEHERA VS	ARUN KUMAR BUDHIA VS	// KHANDAPARA /304 /2020 ()
447	ABLAPL/0000660/2021	STATE OF ODISHA GANESH BAGARTI VS	PRASANNA KUMAR MISHRA VS	// DUNGURIPALI /235 /2020 ()
448	ABLAPL/0000661/2021	STATE OF ODISHA JOGIA @ JOGENDRA PRADHAN VS	SAMBEET PATTANAYAK VS	// PIPLI /330 /2020 ()
449	ABLAPL/0000662/2021	STATE OF ODISHA PRAVASINI MAHARANA VS	MANORANJAN PADHY VS	// ORKEL /99 /2020 ()
450	ABLAPL/0000663/2021	STATE OF ODISHA SABITRI PANDEY VS	MANOJ KUMAR PANDA VS	// JONK /8 /2021 ()
451	ABLAPL/0000664/2021	STATE OF ODISHA ABHIMANYU MAHALA VS	BISWARANJAN DALAI VS	// NAYAPALLI P.S. /16 /2021 ()
452	ABLAPL/0000665/2021	STATE OF ODISHA SILU MANTRY VS	KUMAR PARIJA VS	// MANGALA BAG /297 /2020 ()
453	ABLAPL/0000666/2021	STATE OF ODISHA MANOJ BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// COLLIERY /338 /2020 () //



## ORISSA HIGH COURT

### FILING REPORT AS ON :18/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0000667/2021	BANAMBAR BHUTIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /13 /2021 () //
455	ABLAPL/0000668/2021	DULIA BEHERA @ PRASHANTA BEHERA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	BALIPATNA /269 /2020 () //
456	ABLAPL/0000669/2021	NIRMALA CHAUDHURY VS STATE OF ODISHA	PRATHA SARATHI NAYAK VS	BELPAHAR /307 /2020 () //
457	ABLAPL/0000670/2021	SANJAY KUMAR MOHALIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NILGIRI /424 /2020 () //
458	ABLAPL/0000671/2021	BIHARILAL BARIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	SAMBALPUR VIGILANCE /45 /2020 () //
459	ABLAPL/0000672/2021	BIDYADHAR SWAIN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /311 /2020 () //
460	ABLAPL/0000673/2021	MANJU NAG @ GURUBARI NAG VS STATE OF ODISHA	MANAS CHAND VS	SAMBALPUR TOWN /499 /2020 () //
461	ABLAPL/0000674/2021	SK. ABUL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /6 /2021 () //
462	ABLAPL/0000675/2021	KHAGESWAR PANDA VS UNION OF INDIA	DHANANJAYA MUND VS	KORAPUT VIGILANCE /11 /2012 () //
463	ABLAPL/0000676/2021	RATNAKAR NAYAK VS STATE OF ODISHA	SANJIB SWAIN VS	NIMAPADA /10 /2021 () //
464	ABLAPL/0000677/2021	DIPU@BIKRAM KUMAR DAS VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK TOWN /23 /2021 () //
465	ABLAPL/0000678/2021	LALIT CHANDAN	ANITA SAHOO	TITILAGARH /438 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0000679/2021	STATE OF ODISHA SANJIDA PANDA @ SANCHITA	PRAVASH CH JENA	// BHOGRAI /243 /2020
		VS	VS	()
467	ABLAPL/0000680/2021	STATE OF ODISHA DIPAK JENA	SIDDHARTHA SAMAL	// ANGUL TOWN /20 /2021
		VS	VS	()
468	ABLAPL/0000681/2021	STATE OF ODISHA RABINDRA PARHI @ PADHI	PRASANNA KU. PARHI	// BHADRAK RURAL /29 /2021
		VS	VS	()
469	ABLAPL/0000682/2021	STATE OF ODISHA NARAYAN PARIDA	UNMESH CHANDRA JENA	// TIHIDI /528 /2020
		VS	VS	()
470	ABLAPL/0000683/2021	STATE OF ODISHA GEETANJALI TRIPATHY	ANUPAM DASH	// VIGILANCE PS (BERHAMPUR) /35 /2012
		VS	VS	()
471	ABLAPL/0000684/2021	STATE OF ODISHA(VIG.) FULESWARI SINGH	PRAVASH CH JENA	// RAIBANIA /41 /2018
		VS	VS	()
472	ABLAPL/0000685/2021	STATE OF ODISHA KALIA @ SUDHIR DAS	ASHOK KUMAR SAHOO	// NIKIRAI /2 /2021
		VS	VS	()
473	ABLAPL/0000686/2021	STATE OF ODISHA ASIS KUMAR BISWAL	PRABODHA CH. NAYAK	// UMERKOTE /12 /2021
		VS	VS	()
474	ABLAPL/0000687/2021	STATE OF ODISHA LIKU @ DIPTIRANJAN GOCHHAYAT	GOPAL KRUSHNA MOHANTY	// NEMALO /104 /2019
		VS	VS	()
475	ABLAPL/0000688/2021	STATE OF ODISHA RAJU @ RAJKISHORE SETHI	SAMBIT RAY	// BADAGODA P.S. /4 /2021
		VS	VS	()
476	ABLAPL/0000689/2021	STATE OF ODISHA JITU @ JITEN SAHISH	S.K.JOSHI	// NAWAPARA /65 /2014
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0000690/2021	STATE OF ODISHA MIR SAHBAJ @ MIR SABAD VS	PRASHANTA KUMAR NAYAK VS	// BHANDARIPOKHARI /155 /2019 ()
478	ABLAPL/0000691/2021	STATE OF ODISHA DINABANDHU ROUT @ DINU ROUT VS	RAJENDRA NARAYAN ROUT VS	// PURI SADAR /2 /2021 ()
479	ABLAPL/0000692/2021	STATE OF ODISHA KASHINATH BEHERA @ KANDRA VS	AMULYA RATNA PANDA VS	// KOIDA /2 /2021 ()
480	ABLAPL/0000693/2021	STATE OF ODISHA AKHAYA MAJHI VS	ROHIT RANJAN RAY VS	// KHURDA P.S. /2 /2021 ()
481	ABLAPL/0000694/2021	STATE OF ODISHA GINA MANDAL VS	BISWA RANJAN DAS VS	// PATTAPUR (ASKA) /91 /2018 ()
482	ABLAPL/0000695/2021	STATE OF ODISHA BASUNDHARA NAYAK VS	S.K.NAYAK (2) VS	// BHANDARIPOKHARI /23 /2021 ()
483	ABLAPL/0000696/2021	STATE OF ODISHA BISWAJIT DAS VS	CHITTA RANJAN SAHU VS	// PARADEEP LOCK /6 /2021 ()
484	ABLAPL/0000697/2021	STATE OF ODISHA AJAY KUMAR BEHERA VS	SURESH KUMAR JENA VS	// DHARMASALA /23 /2021 ()
485	ABLAPL/0000698/2021	STATE OF ODISHA SAHAS BIHARI SAHOO VS	DEBASIS MISHRA VS	// JHARSUGUDA /17 /2021 ()
486	ABLAPL/0000699/2021	STATE OF ODISHA ABDUL RAHIM KHAN VS	PONT GHOSH VS	// COLLIERY /443 /2020 ()
487	ABLAPL/0000700/2021	STATE OF ODISHA LUCKY ROUT@CHETAN ROURAY VS STATE OF ODISHA	ASIT KU JENA VS	// BALICHANDRAPUR /13 /2021 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0000701/2021	E. RAJA RAO VS STATE OF ODISHA	U.C.MISHRA VS	PARLAKHEMUNDI /9 /2021 () //
489	ABLAPL/0000702/2021	BHRAMARBAR PALAI VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARI /256 /2020 () //
490	ABLAPL/0000703/2021	MANJULATA SAHOO VS STATE OF ODISHA	B.N.PANDA (2) VS	/ /0 () //
491	ABLAPL/0000704/2021	BISWAJIT DAS VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	PARADEEP LOCK /5 /2021 () //
492	ABLAPL/0000705/2021	TANMAYA PATRA VS STATE OF ODISHA	SUKANTA KUMAR PATRA VS	BARIPADA TOWN /162 /2019 () //
493	ABLAPL/0000706/2021	SOMANATH BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	BIRMAHARAJPUR /196 /2020 () //
494	ABLAPL/0000707/2021	BHASKAR SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
495	ABLAPL/0000708/2021	SUSHREE SANGITA SAHU VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	ODAGAON /203 /2020 () //
496	ABLAPL/0000709/2021	BISHNU PRIYA NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DELANGA /188 /2018 () //
497	ABLAPL/0000710/2021	BISWAJIT BARIK VS STATE OF ODISHA	S.MOHAPATRA VS	/ /0 () //
498	ABLAPL/0000711/2021	MANJU DAS VS STATE OF ODISHA	SURESH KUMAR JENA VS	SAMBALPUR TOWN /499 /2020 () //
499	ABLAPL/0000712/2021	MADHUSUDAN MANDAL	J.N.PANDA	LANJIGARH /53 /2019

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0000713/2021	STATE OF ODISHA BISWARANJAN MALLIK @ MALLICK	AMIT PATTNAIK	// BARI /250 /2020
		VS	VS	()
501	ABLAPL/0000714/2021	STATE OF ODISHA SANTOSH PRADHAN	SURYA NARAYAN MISHRA	// PURI SADAR /366 /2020
		VS	VS	()
502	ABLAPL/0000715/2021	STATE OF ODISHA BISWAJIT BEHERA	G.N.MISHRA	// PIPLI /382 /2020
		VS	VS	()
503	ABLAPL/0000716/2021	STATE OF ODISHA ANANDA PRADHAN	ABHISHEK DASH	// KULIANA /152 /2020
		VS	VS	()
504	ABLAPL/0000717/2021	STATE OF ODISHA PRATAP CHANDRA DIXIT	PRADEEP KUMAR DAS	// NAIKANI-DIHI /3 /2021
		VS	VS	()
505	ABLAPL/0000718/2021	STATE OF ODISHA SANJEEV @ SANJIB KUMAR PATTANAYAK	KRUSHNA CHANDRA RATH	// SIMULIA /5 /2021
		VS	VS	()
506	ABLAPL/0000719/2021	STATE OF ODISHA BHUBANESWAR NAIK	SARBESWAR SAHOO	// REAMAL /250 /2020
		VS	VS	()
507	ABLAPL/0000720/2021	STATE OF ODISHA SMRUTI RANJAN ROUT	J.K.KHUNTIA	// BINJHARPUR /229 /2018
		VS	VS	()
508	ABLAPL/0000721/2021	STATE OF ODISHA ANTARYAMI SAHOO	PRADIPTA BEURA	// TIGIRIA /5 /2021
		VS	VS	()
509	ABLAPL/0000722/2021	STATE OF ODISHA BIJAY KUMAR BISWAL @ BABU	SURESH KUMAR JENA	// NILGIRI /25 /2021
		VS	VS	()
510	ABLAPL/0000723/2021	STATE OF ODISHA SATYAJIT SAMANTARAY	MANAS RANJAN PANDA	// PURI TOWN /6 /2021
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0000724/2021	STATE OF ODISHA PABITRA SAHOO VS	SAROJ KUMAR MISHRA VS	// KANDHEIGOLE /13 /2021 ()
512	ABLAPL/0000725/2021	STATE OF ODISHA CHANDRA BHANU DHARUA VS	PRAFULLA KUMAR RATH VS	// BELPARA /264 /2020 ()
513	ABLAPL/0000726/2021	STATE OF ODISHA PHAUJDAR NISHAD VS	S.ROUT VS	// ANGUL TOWN /681 /2020 ()
514	ABLAPL/0000727/2021	STATE OF ODISHA PRAVAT SWAIN VS	Sibananda Patra VS	// SATYABADI /428 /2020 ()
515	ABLAPL/0000728/2021	STATE OF ODISHA GUDU @ RANJIT KUMAR GAUDA VS	S.K.BHANJADEO VS	// KODALA /476 /2020 ()
516	ABLAPL/0000729/2021	STATE OF ODISHA SANJAY JENA @ SANJAY KUMAR JENA VS	H.N.MOHAPATRA VS	// GOP /15 /2021 ()
517	ABLAPL/0000730/2021	STATE OF ODISHA BIRENDER YADAV VS	PATHASARATHEE PATTANAYAK VS	// JEYPORE SADAR /93 /2019 ()
518	ABLAPL/0000731/2021	STATE OF ODISHA BINOD KUMAR AGARWAL VS	SIDHARTHA DAS VS	// KANTABANJI /12 /2021 ()
519	ABLAPL/0000732/2021	STATE OF ODISHA BHARAT KUMAR PANDA VS	RABI NARAYAN BEHERA VS	// KUAKHIA /286 /2020 ()
520	ABLAPL/0000733/2021	STATE OF ODISHA DILLIP @ DILLIP KUMAR BISWAL VS	BISWAJIT SAMANTRAY VS	// BADACHANA /10 /2021 ()
521	ABLAPL/0000734/2021	STATE OF ODISHA RAJENDRA DEHURY @ RAJU DEHURY VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	// DHENKANAL SADAR /65 /2020 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :18/01/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
522	ABLAPL/0000735/2021	SOUMYARANJAN SAMANTARAY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	TIRTOL /402 /2020 () //
523	ABLAPL/0000736/2021	RAJESH KUMAR MANDAL VS STATE OF ODISHA	RAJKISHOR SWAIN VS	BARANGA /160 /2020 () //
524	ABLAPL/0000737/2021	UMAKANTA DASH VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS	/ /0 () //
525	ABLAPL/0000738/2021	MIR SAHBAJ @ MIR SABAD VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHANDARIPOKHARI /128 /2019 () //
526	ABLAPL/0000739/2021	RAJESH KUMAR DAS VS STATE OF ODISHA	PRAFULLA KU. BISWAL VS	/ /0 () //
527	ABLAPL/0000740/2021	ALIA BANU VS STATE OF ODISHA	RASMITA DAS VS	JONK /9 /2021 () //
528	ABLAPL/0000741/2021	LAXMAN PATTANAYAK VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIMAPADA /367 /2018 () //
529	ABLAPL/0000742/2021	MANI DAS VS STATE OF ODISHA	P.C.PATTANAIK VS	DHARMASALA /429 /2020 () //
530	ABLAPL/0000743/2021	JAGABANDHU PRADHAN VS STATE OF ODISHA	S.K.MOHANTY VS	RANPUR /245 /2020 () //
531	ABLAPL/0000744/2021	GOURANGA PARIDA VS STATE OF ODISHA	CHANDRA MADHAB SINGH VS	NAUGAON /165 /2020 () //
532	ABLAPL/0000745/2021	SUSHANTA MOHANTY @ ARJUNA MOHANTYSATYA NARAYAN MISHRA (4) VS STATE OF ODISHA	VS VS	BHADRAK TOWN /151 /2018 () //
533	ABLAPL/0000746/2021	SMRUTI RANJAN ROUT @ BULU	RABINDRA NATH PRUSTY	KHUNTUNI /4 /2021

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/01/2021**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0000747/2021	KALU CHARAN ROUT	BIRAJA PRASANNA SATAPATHY	ODAGAON /229 /2018
		VS	VS	()
		STATE OF ODISHA		//
535	WPC(OA)/0000764/2018	RAMANI RANJAN SAHOO	MANAS PATI	//
		VS	VS	()
		SECRETARY TO GOVT.		//
536	WPC(OAC)/0002011/2018	SUDARSAN PANDA	SANTOSH KUMAR SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
537	WPC(OAC)/0002057/2014	SURYABAHADUR ASIT RANJAN CHOUDHURY	MAYDEV SENGUPTA	//
		VS	VS	()
		STATE OF ODISHA		//
538	WPC(OAC)/0002161/2017	PRABHAT RANJAN BISWAL	SIDHESWAR MALLIK	//
		VS	VS	()
		STATE OF ODUSHA		//
539	WPC(OAC)/0002368/2016	NIRMAL KUMAR SUTAR	MANOJ KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//



# ORISSA HIGH COURT

MISC CASES FILED on :18/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 ARBA/3/2012	GOVT.OF ODISHA-MP	M/S S.P.MISHRA
2	2/2021 CRP/2/2021	GOLDEN VIEW INFRASTRUCTURE PVT. LTD.-MP	SOUGAT DASH
3	3/2021 CRP/2/2021	GOLDEN VIEW INFRASTRUCTURE PVT. LTD.-MP	SOUGAT DASH
4	4/2021 CRP/2/2021	GOLDEN VIEW INFRASTRUCTURE PVT. LTD.-MP	SOUGAT DASH
5	5/2021 CRP/3/2021	GOLDEN VIEW INFRASTRUCTURE PVT.LTD.-MP	SOUGAT DASH
6	5/2021 WPCRL/138/2020	BAMADEBA BEHERA-MP	BIKASH KUMAR ROUTRAY
7	6/2021 CRP/3/2021	GOLDEN VIEW INFRASTRUCTURE PVT.LTD.-MP	SOUGAT DASH
8	7/2021 CRP/3/2021	GOLDEN VIEW INFRASTRUCTURE PVT.LTD.-MP	SOUGAT DASH
9	7/2021 WPCRL/8/2021	SUDHANSU SEKHAR MOHANTY-MP	SAHASRA JYOTI NANDA
10	7/2021 WPC(OA)/764/2018	RAMANI RANJAN SAHOO-MP	MANAS PATI
11	8/2021 CMAPL/8/2021	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
12	8/2021 WPCRL/8/2021	SUDHANSU SEKHAR MOHANTY-MP	SAHASRA JYOTI NANDA
13	9/2021 CMAPL/8/2021	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
14	10/2021 WPC(OAC)/319/2019	AJIT KUMAR PRADHAN-MP	M/S.MANOJA KUMAR KHUNTIA, R.ACHARY
15	11/2021 TRP(C)/10/2021	DR.SMITA PRAGYAN SAHOO-MP	SOUBHAGYA KUMAR DASH
16	12/2021 FAO/8/2021	BILASINI MISHRA-MP	R.P.DALAI
17	12/2021 TRP(C)/68/2020	CHANDAN ASISH GUPTA-MP	P.PADMAVATI RAO
18	13/2021 FAO/9/2021	MANAGING COMMITTEE OF BAUNSUNI GIRLS HIGH SCHOOL-MP	HODDAPAI
19	14/2021 RVWPET/12/2021	M/S.RAWANI CONSTRUCTION-MP	SIDHARTH SHANKAR PADHY
20	23/2021 RSA/110/2010	SADHU ORAM-MP	M/S.S.P.MISRA
21	24/2021 CRLREV/18/2021	SANU NAIK-MP	AMIT KUMAR NATH
22	24/2021 RSA/217/2003	RAMA CH. MOHARANA-MP	SOUMYA MISHRA
23	25/2021 CRLREV/18/2021	SANU NAIK-MP	AMIT KUMAR NATH
24	25/2021 RSA/217/2003	RAMA CH. MOHARANA-MP	M/S. S.P.MISRA
25	26/2021 CRLREV/19/2021	QADIRAM-MP	SRIKAR KUAMR RATH
26	26/2021	RAJ KISHORE DAS-MP	M/S.SUSANTA KR. DASH

27	RSA/12/2004 27/2021 CMP/29/2021	PARADEEP 4T OWNERS ASSOCIATION-MP	MAHESWAR MOHANTY
28	28/2021 CMP/31/2021	MAKARA SAHU-MP	RABI NARAYAN BEHERA
29	28/2021 RSA/264/2011	RAMA CH.BARIK-MP	M/S.SASHI BHUSAN JENA
30	29/2021 CMP/32/2021	GOLDEN VIEW INFRASTRUCTURE PVT. LTD.-MP	SOUGAT DASH
31	30/2021 CMP/32/2021	GOLDEN VIEW INFRASTRUCTURE PVT. LTD.-MP	SOUGAT DASH
32	31/2021 CMP/32/2021	GOLDEN VIEW INFRASTRUCTURE PVT. LTD.-MP	SOUGAT DASH
33	32/2021 CMP/33/2021	GOLDEN VIEW INFRASTRUCTURE PVT. LTD.-MP	SOUGAT DASH
34	33/2021 CMP/33/2021	GOLDEN VIEW INFRASTRUCTURE PVT. LTD.-MP	SOUGAT DASH
35	34/2021 CMP/33/2021	GOLDEN VIEW INFRASTRUCTURE PVT. LTD.-MP	SOUGAT DASH
36	41/2021 CRLA/698/2014	KUNA@LAUHAMNAB PRADHAN-MP	M/S.K.C.RAJGURU MOHAPATRA
37	42/2021 CRLA/241/2018	MINATI BERA@SHANTILATA ADHIKARI-MP	M/S.SATYA NARAYAN MISHRA
38	43/2021 CRLA/29/2021	GADADHAR SAHOO-MP	SAMVIT MOHANTY
39	44/2021 CRLA/662/2012	PRASANTA NAIK-MP	M/S.RAMANI K.PATTANAİK
40	45/2021 CRLA/213/2011	SANKAR PR.RAY-MP	N.K.LENKA
41	46/2021 CRLA/213/2011	SANKAR PR.RAY-MP	M/S.B.K.NAYAK
42	47/2021 CRLA/669/2016	SEKHAR HUIKA-MP	
43	48/2021 CRLA/142/2020	RAJU @ RAJ KISHORE BHOL-MP	DAYANANDA MOHAPATRA
44	48/2021 CRLMC/3347/2018	SANKARSAN BEHERA-MP	MANORANJAN ACHARYA
45	49/2021 CRLMC/3348/2018	SANKARSAN BEHERA-MP	MANORANJAN ACHARYA
46	49/2021 MACA/30/2021	ORIENTAL INSURANCE COMPANY LIMITED.-MP	SUBRAT SATPATHY
47	50/2021 CRLMC/1206/2020	GUNAMANI BISWAL-MP	BIRAJA PRASANNA DAS
48	50/2021 MACA/31/2021	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LIMITED-MP	BIKASH KUMAR MOHANTY
49	51/2021 CRLMC/1177/2020	PRIYA RANJAN PRADHAN-MP	BIRAJA PRASANNA DAS
50	52/2021 CRLMC/1222/2020	PRIYA RANJAN PRADHAN-MP	BIRAJA PRASANNA DAS
51	53/2021 CRLMC/61/2021	SHUVAKANTA PARIDA @ SUBHAKANTA-MP	PURUSOTTAM CHULI
52	54/2021 CRLMC/62/2021	MIHIR NARAYAN JENA-MP	MANORANJAN MOHAPATRA
53	55/2021 CRLMC/65/2021	NILIMA ACHARYA-MP	SUSANTA KUMAR TRIPATHY
54	56/2021 CRLMC/64/2021	BISWAMANI @ PINTU PANIGRAHI-MP	B.S.DABPORIDA
55	57/2021 CRLMC/66/2021	GAURAHARI MAHANTA-MP	DR. BINOD K.MISHRA
56	62/2021 BLAPL/8786/2020	SANJAY KUMAR PANDA @ PINTU-MP	TUSAR KUMAR MISHRA
57	63/2021 BLAPL/486/2020	GANGADHAR MUDULI-MP	MANORANJAN PADHY

58	64/2021 BLAPL/994/2019	SHAIKH HASIB-MP	RAMANI KANTA PATTANAIAK
59	65/2021 BLAPL/2797/2020	PANDARI MUDULI-MP	SATYA RANJAN MULIA
60	66/2021 BLAPL/2798/2020	TRINATH DIGAL-MP	SATYA RANJAN MULIA
61	67/2021 BLAPL/5606/2020	PRADEEP KUMAR SETHY-MP	CHANDANA MISHRA
62	68/2021 BLAPL/9179/2020	SABIR AHAMAD-MP	R.N.BISWAL
63	69/2021 BLAPL/7661/2020	GOPINATH NIRIKI-MP	R.N.BISWAL
64	70/2021 BLAPL/7955/2020	SUBAS CHANDRA SAHU-MP	R.N.BISWAL
65	71/2021 BLAPL/6259/2020	RANJAN GADANGA-MP	RAGHUNATH BISWAL
66	72/2021 BLAPL/7040/2020	KUNA @ DOLAGOBINDA MALLICK-MP	RAMANI KANTA PATTNAIK
67	83/2021 WA/30/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
68	84/2021 WA/30/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
69	85/2021 WA/30/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
70	86/2021 WA/31/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
71	87/2021 WA/31/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
72	88/2021 WA/31/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
73	89/2021 WA/32/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
74	90/2021 WA/32/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
75	91/2021 WA/32/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
76	92/2021 WA/217/2019	MINATI SAMANTARAY-MP	M/S.H.N.MOHAPATRA
77	93/2021 WA/33/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
78	94/2021 WA/33/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
79	95/2021 WA/33/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
80	96/2021 WA/34/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
81	97/2021 WA/34/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
82	98/2021 WA/34/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
83	99/2021 WA/34/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
84	100/2021 WA/35/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
85	101/2021 WA/35/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
86	102/2021 WA/35/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
87	103/2021 WA/35/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
88	104/2021 WA/36/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
89	105/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)

	WA/36/2021		
90	106/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
	WA/36/2021		
91	107/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
	WA/36/2021		
92	108/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WA/37/2021		
93	109/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WA/37/2021		
94	110/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WA/37/2021		
95	111/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WA/37/2021		
96	112/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
	WA/38/2021		
97	113/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
	WA/38/2021		
98	114/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
	WA/38/2021		
99	115/2021	STATE OF ORISSA-MP	SENIOR STANDING COUNSEL(S AND ME)
	WA/38/2021		
100	116/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WA/39/2021		
101	117/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WA/39/2021		
102	118/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WA/39/2021		
103	119/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WA/39/2021		
104	120/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
	WA/40/2021		
105	121/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
	WA/40/2021		
106	122/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
	WA/40/2021		
107	123/2021	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
	WA/41/2021		
108	124/2021	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
	WA/41/2021		
109	125/2021	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
	WA/41/2021		
110	126/2021	SUBHRA SINHA-MP	MIHIR SAHOO
	WA/16/2021		
111	127/2021	DEBENDRA PRASAD SINHA-MP	MIHIR SAHOO
	WA/17/2021		
112	898/2021	M/S.SHYAM ORES JHARKHAND PVT.LTD-MP	BIPLAB MOHANTY
	WP(C)/1816/2021		
113	899/2021	M/S.SHYAM ORES JHARKHAND PVT.LTD-MP	BIPLAB MOHANTY
	WP(C)/1816/2021		
114	900/2021	PRADIP KUMAR PRADHAN @ PRADIP PRADHAN-MP	SIDHARTH PRASAD DAS
	WP(C)/1826/2021		
115	901/2021	NILAMANI SAHOO-MP	SATYABRATA MOHANTY (1)
	WP(C)/1830/2021		
116	902/2021	ASHOK SENAPATI-MP	SUBAS CHANDRA DAS
	WP(C)/1844/2021		
117	903/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WP(C)/1846/2021		
118	904/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WP(C)/1846/2021		
119	905/2021	SMC OF GOVT. PRIMARY SCHOOL, MAHURI PRIMARY SCHOOL-MP	SUBAS CHANDRA PRADHAN
	WP(C)/1847/2021		
120	906/2021	SMC OF GOVT. PRIMARY SCHOOL, ALIGAON PRIMARY SCHOOL-MP	SUBAS CHANDRA PRADHAN
	WP(C)/1848/2021		

121	907/2021 WP(C)/6293/2018	M/S PEACE PRIDE PROJECT, PROPRIETOR, CUTTACK-MP	M/S.SOUMYA MISHRA
122	908/2021 WP(C)/1851/2021	KAILASH CHANDRA MAHANKUDA-MP	GYANA RANJAN SETHI
123	909/2021 WP(C)/1853/2021	RANJEET PRADHAN-MP	GYANA RANJAN SETHI
124	910/2021 WP(C)/1852/2021	AJAYA KUMAR MALLICK-MP	TANMAY MISHRA
125	913/2021 WP(C)/1862/2021	DHANESWAR PATRA-MP	PRAFULLA KUMAR RATH
126	914/2021 WP(C)/15670/2020	GEETA ROY-MP	PARTHA MUKHERJI
127	915/2021 WP(C)/1866/2021	MUKTESH MUNDA-MP	PRAFULLA KUMAR MOHAPATRA
128	916/2021 WP(C)/13960/2019	NIKHIL BHARAT SEVA SANGHA-MP	M/S.RATIKANTA MOHAPATRA
129	917/2021 WP(C)/317/2021	BANSIDHAR ROUT-MP	PARTHA SARATHI NAYAK
130	918/2021 WP(C)/1870/2021	SHANKAR HANSDAH-MP	PRAFULLA KUMAR MOHAPATRA
131	919/2021 WP(C)/35340/2020	GOBINDA NAYAK-MP	P.C.CHHINCHANI
132	920/2021 WP(C)/1873/2021	AMULYA MALIK-MP	MANOJ KUMAR MOHANTY
133	921/2021 WP(C)/1876/2021	MANORANJAN SUR-MP	ASIT KUMAR JENA
134	922/2021 WP(C)/1878/2021	JAYANTA KUMAR DALAI-MP	PRAFULLA KUMAR MOHAPATRA
135	923/2021 WP(C)/1879/2021	ABHAYA KUMAR MALLIK-MP	PRAFULLA KUMAR MOHAPATRA
136	924/2021 WP(C)/1880/2021	SANGITA PATI-MP	SATRUGHNA DASH
137	925/2021 WP(C)/1882/2021	PRADEEP KUMAR PRADHAN-MP	SHAKTI DATTA TRIPATHY
138	926/2021 WP(C)/31194/2020	MAA AMBIKA SC/ST RESIDENTIAL SIKSHA SEVASHRAM	PIMPAMBAR PANDA
139	927/2021 WP(C)/1887/2021	GOURANGA CHANDRA SAHU-MP	HEMANTA KUMAR MUND
140	929/2021 WP(C)/1890/2021	SURYAKANT ROURAY-MP	PRAFULLA KUMAR MOHAPATRA
141	930/2021 WP(C)/1891/2021	SUSANTA KUMAR JENA-MP	SUSHANTA KUMAR MISHRA
142	931/2021 WP(C)/1894/2021	SHASWATA SHRINIVAS PANDA-MP	SUSHANTA KUMAR MISHRA
143	932/2021 WP(C)/1892/2021	DILLIP SUNA-MP	BHOJARSJ SETH
144	933/2021 WP(C)/1896/2021	BINODINI MAHAKUD-MP	SUSHANTA KUMAR MISHRA
145	934/2021 WP(C)/1895/2021	TRUPTILATA JENA-MP	SUSHANTA KUMAR MISHRA
146	935/2021 WP(C)/1897/2021	RAMAKRUSHNA PADHI-MP	BHOJARAJ SETH
147	936/2021 WP(C)/1893/2021	ARUN KUMAR DAS-MP	GOPAL KRISHNA NAYAK
148	937/2021 WP(C)/1898/2021	SRINIBAS SENDHA-MP	SUSHANTA KUMAR MISHRA
149	938/2021 WP(C)/1899/2021	RABI MISHRA-MP	BHOJARAJ SETH
150	939/2021 WP(C)/1901/2021	RABI MISHRA-MP	BHOJARAJ SETH
151	940/2021 WP(C)/1902/2021	LAVETI SATYA RAO-MP	S.S.RAO
152	941/2021	ASHALATA GHADEI-MP	SUSHANTA KUMAR MISHRA

153	WP(C)/1903/2021 942/2021	PRABHAT KUMAR SAHU-MP	BHOJARAJ SETH
154	WP(C)/1904/2021 943/2021	TRIPURARI SAHOO-MP	LAMBODAR ACHARI
155	WP(C)/1905/2021 944/2021	SAIBALINI MOHANTY-MP	SUSHANTA KUMAR MISHRA
156	WP(C)/1906/2021 945/2021	LAMBODAR BHUYAN-MP	MONOMOY BASU
157	WP(C)/1910/2021 946/2021	KAILASH CHANDRA BEHERA-MP	JATINDRA KUMAR MOHAPATRA
158	WP(C)/1912/2021 947/2021	SURENDRANATH GAUDA-MP	LAXMIDHAR DASH
159	WP(C)/1922/2021 948/2021	BODHARAM SAHOO-MP	FALGUNI RAJGURU MOHAPATRA
160	WP(C)/1921/2021 949/2021	SRADHANJALI CHHATRIA-MP	DILIP KUMAR SAHU
161	WP(C)/1924/2021 950/2021	SRIKANTA PANIGRAHI-MP	PRAFULLA KUMAR RATH
162	WP(C)/1926/2021 951/2021	BIJAYALAXMI PRADHAN-MP	PRAFULLA KUMAR RATH
163	WP(C)/1929/2021 952/2021	SUSHANTA KUMAR SWAIN-MP	B.S.TRIPATHY (1)
164	WP(C)/1933/2021 953/2021	LOCHAN ROUT-MP	PRAFULLA KUMAR RATH
165	WP(C)/1934/2021 954/2021	USHARANI HARIJAN-MP	BIDYADHAR PRADHAN
166	WP(C)/1940/2021 955/2021	GEETANJALI JENA-MP	BIDYALOK MOHAPATRA
167	WP(C)/1945/2021 956/2021	SUKANTI NAYAK-MP	BIDYADHAR PRADHAN
168	WP(C)/1943/2021 957/2021	RABINDRA KUMAR PANIGRAHI-MP	BIBHUTI BHUSAN MISHRA
169	WP(C)/1950/2021 958/2021	DAMAN BHATRA-MP	BIDYADHAR PRADHAN
170	WP(C)/1951/2021 959/2021	BALAKRUSHNA MOHANTY-MP	SUKANTA KUMAR DALAI
171	WP(C)/1952/2021 960/2021	SATYAKI SWAIN-MP	BHABANI SANKAR DAS
172	WP(C)/1956/2021 961/2021	KAILASH CHANDRA PRADHAN-MP	BIDYADHAR PRADHAN
173	WP(C)/1955/2021 962/2021	RASHMIRANJAN SWAIN-MP	ANURAG PATI
174	WP(C)/1965/2021 963/2021	OMKAR MANDAL-MP	PITAMBAR PANDA
175	WP(C)/1962/2021 964/2021	OMKAR MANDAL-MP	PITAMBAR PANDA
176	WP(C)/1962/2021 965/2021	OMKAR MANDAL-MP	PITAMBAR PANDA
177	WP(C)/1962/2021 966/2021	RADHAKANTA GURU-MP	LALATENDU JENA
178	WP(C)/1966/2021 967/2021	JITENDRIYA MALLICK-MP	AMIYA KUMAR CHHATOI
179	WP(C)/1967/2021 968/2021	MANAS KUMAR NANDA-MP	K.P.MISHRA
180	WP(C)/1969/2021 969/2021	BALARAM PRADHAN-MP	SIDHESWAR MALLIK
181	WP(C)/1968/2021 970/2021	OPECA-MP	SAURJYA KANTA PADHI
182	WP(C)/1973/2021 971/2021	HAREKRISHNA MISHRA-MP	SIDHESWAR MALLIK
183	WP(C)/1974/2021 972/2021	SAROJA KUMAR NATH-MP	KRISHAN CHANDRA SAHU
	WP(C)/1975/2021		

184	973/2021 WP(C)/1977/2021	SANJAYA KUMAR MAHARANA-MP	SIDHESWAR MALLIK
185	974/2021 WP(C)/1980/2021	GYANENDRA NATH MOHANTY-MP	A.P.BOSE
186	975/2021 WP(C)/1981/2021	SIDHARTH SANKAR MOHANTY-MP	SIDHESWAR MALLIK
187	976/2021 WP(C)/1985/2021	SHYAM SUNDAR SAHOO-MP	ARUN KUMAR PATRA
188	977/2021 WP(C)/1987/2021	HDFC BANK LTD, KALAHANDI-MP	RAJEET ROY
189	978/2021 WP(C)/1990/2021	KALPANA GHADEI-MP	H.N.MOHAPATRA
190	979/2021 WP(C)/1992/2021	CHAITAN MAJHI-MP	PRABODHA CH. NAYAK
191	980/2021 WP(C)/1993/2021	BHIKARI CHARAN PANIKA-MP	B.S.TRIPATHY 1
192	981/2021 WP(C)/1994/2021	MANOJ KUMAR SATPATHY-MP	BUDHADEV ROURAY
193	982/2021 WP(C)/2271/2020	ASHOK KUMAR JENA-MP	DAYANANDA MOHAPATRA
194	983/2021 WP(C)/2271/2020	ASHOK KUMAR JENA-MP	SUDARSHAN NANDA
195	984/2021 WP(C)/2020/2021	PRAFULLA KUMAR BHUMIJ-MP	PRABODHA CH. NAYAK
196	985/2021 WP(C)/2021/2021	M/S. ALL ORISSA CONTRACTORS ASSOCIATION-MP	PRABODHA CH. NAYAK
197	986/2021 WP(C)/2023/2021	PORT PENSIONERS ASSOCIATION, PARADEEP-MP	DIGAMBARA MISHRA
198	987/2021 WP(C)/2026/2021	PROMOD KUMAR BHUYAN-MP	SUSANTA KUMAR BARAL
199	988/2021 WP(C)/35402/2020	ARATI PANDA-MP	PURUSOTTAM CHULI
200	989/2021 WP(C)/21820/2019	RAGHUNATH NAYAK-MP	M/S.S.K.NAYAK 2
201	990/2021 WP(C)/2028/2021	SANJIB KUMAR PATRA-MP	KRISHNA CHANDRA SAHU
202	992/2021 WP(C)/32255/2020	SANTOSH KUMAR MALLIK-MP	SATYA NARAYAN MISHRA
203	993/2021 WP(C)/31416/2020	ANAM CHARAN BEHERA-MP	AKSHAYA KU.PANDEY
204	994/2021 WP(C)/20768/2018	BIJAYLAXMI ROUTH-MP	M/S.PRAFULLA KUMAR RATH
205	995/2021 WP(C)/20745/2018	ARCHANA DAS-MP	M/S PRAFULLA KUMAR RATH
206	996/2021 WP(C)/2030/2021	JOGESH CHANDRA SWAIN-MP	KRISHNA CHANDRA SAHU
207	997/2021 WP(C)/20769/2018	DHIREN KUMAR GOCHHAYAT-MP	M/S PRAFULLA KUMAR RATH
208	998/2021 WP(C)/564/2021	M/S.BIJAN KUMAR PARIDA-MP	KANANBALA ROY CHOUDHURY
209	999/2021 WP(C)/20747/2018	MADHUSUDAN PANDA-MP	M/S.PRAFULLA KUMAR RATH
210	1000/2021 WP(C)/2032/2021	BHARATI SETHI-MP	NIRANJAN LENKA
211	1001/2021 WP(C)/20755/2018	MANORAMA SAHOO-MP	M/S.PRAFULLA KUMAR RATH
212	1002/2021 WP(C)/20759/2018	RAGHUNATH PATTANAIK-MP	M/S.PRAFULLA KUMAR RATH
213	1003/2021 WP(C)/20738/2018	BHARAT CHANDRA SWAIN-MP	M/S.PRAFULLA KUMAR RATH
214	1004/2021 WP(C)/20737/2018	ASHALATA MISHRA-MP	M/S PRAFULLA KUMAR RATH
215	1005/2021	SIPRARANI LENKA @ MALLICK-MP	M/S.PRAFULLA KUMAR RATH

216	WP(C)/20749/2018 1006/2021	STATE OF ODISHA-MP	ADDL. GOVT ADVOCATE
217	WP(C)/2033/2021 1007/2021	PRATIMA TRIPATHY-MP	M/S PRAFULLA KUMAR RATH
218	WP(C)/20776/2018 1008/2021	BHABATOSH KUMAR DWIBEDI-MP	M/S PRAFULLA KUMAR RATH
219	WP(C)/20757/2018 1009/2021	EXECUTIVE ENGINEER (ELECTRICAL) RAJGANGPUR EL	<del>PRASANTA KUMAR TRIPATHY-MP</del>
220	WP(C)/2034/2021 1010/2021	NIMAI CHARAN MOHAPATRA-MP	M/S.PRAFULLA KUMAR RATH
221	WP(C)/20764/2018 1011/2021	CHANDAN MOHANTY-MP	M/S.PRAFULLA KUMAR RATH
222	WP(C)/20756/2018 1012/2021	BINAPANI PRADHAN-MP	M/S.PRAFULLA KUMAR RATH
223	WP(C)/20771/2018 1013/2021	DEBESH CHANDRA BISWAL-MP	M/S.PRAFULLA KUMAR RATH
224	WP(C)/20777/2018 1014/2021	RABI NARAYAN SAHOO-MP	M/S.PRAFULLA KUMAR RATH
225	WP(C)/20782/2018 1015/2021	HAREKRUSHNA ROUT-MP	M/S.PRAFULLA KUMAR RATH
226	WP(C)/20740/2018 1016/2021	BIJAYLAXMI SINGH @ SWAIN-MP	M/S.PRAFULLA KUMAR RATH
227	WP(C)/20770/2018 1017/2021	JYOTI RANJAN MOHANTY-MP	M/S.PRAFULLA KUMAR RATH
228	WP(C)/20778/2018 1018/2021	MINAKSHI MISHRA-MP	M/S.PRAFULLA KUMAR RATH
229	WP(C)/20760/2018 1019/2021	SARAT CHANDRA ROUSTRAY-MP	M/S PRAFULLA KUMAR RATH
230	WP(C)/20750/2018 1020/2021	DINESH PRASAD PATTANAIK-MP	M/S.PRAFULLA KUMAR RATH
231	WP(C)/20785/2018 1021/2021	BABA AKHANDALMANI TEMPLE PUJA COMMITTEE-MP	M/S.PRAFULLA KUMAR RATH
232	WP(C)/20787/2018 1022/2021	TUSHAR KANTA PATTANAYAK-MP	M/S.PRAFULLA KUMAR RATH
233	WP(C)/20744/2018 1023/2021	TUSHAR KANTA PATTANAYAK-MP	M/S.PRAFULLA KUMAR RATH
234	WP(C)/20744/2018 1024/2021	SUSHANTA SETHI-MP	B.B.SWAIN
235	WP(C)/2046/2021 1025/2021	UTKAL PORT AND DOCK WORKERS UNION, PARADEEP,	<del>DIGANTANU KUMAR</del>
236	WP(C)/2047/2021 1026/2021	UPENDRA PATRA-MP	M/S PRAFULLA KUMAR RATH
237	WP(C)/20741/2018 1027/2021	RUPASHRI PATTANAYAK-MP	M/S.PRAFULLA KUMAR RATH
238	WP(C)/20746/2018 1028/2021	BRUNDABAN DAS AJAD-MP	SHIVSANKAR MOHANTY
239	WP(C)/2051/2021 1029/2021	SRADHANJALI SAMANTARAY-MP	M/S PRAFULLA KUMAR RATH
240	WP(C)/20753/2018 1030/2021	DURYODHAN DASH-MP	M/S.PRAFULLA KUMAR RATH
241	WP(C)/20011/2018 1031/2021	JYOTSNARANI PATTANAYAK-MP	M/S PRAFULLA KUMAR RATH
242	WP(C)/20761/2018 1032/2021	SURYA PRASAD MOHANTY-MP	M/S.PRAFULLA KUMAR RATH
243	WP(C)/20779/2018 1033/2021	HIMANSHU KUMAR PRUSTY-MP	M/S.PRAFULLA KUMAR RATH
244	WP(C)/20742/2018 1034/2021	UNION OF INDIA-MP	D.R.SWAIN
245	WP(C)/2055/2021 1035/2021	JAY KUMAR SAHU-MP	SANTANU KUMAR SARANGI
246	WP(C)/2056/2021 1036/2021	SUDHANSHU KUMAR MOHANTY-MP	M/S.PRAFULLA KUMAR RATH
	WP(C)/20762/2018		



247	1037/2021 WP(C)/35889/2020	LALATENDU BARIK-MP	SATYABRATA MOHANTY
248	1038/2021 WP(C)/2059/2021	SANDEEP SAHU-MP	DILIP KUMAR SAHU
249	1039/2021 WP(C)/10/2021	BISWARANJAN NAYAK-MP	SUBAS CHANDRA DAS
250	1040/2021 WP(C)/10/2021	BISWARANJAN NAYAK-MP	SUBAS CHANDRA DAS
251	1041/2021 WP(C)/16760/2020	DILLIP KUMAR CHOWDHURY-MP	ASHOK MOHANTY
252	1042/2021 WP(C)/20304/2019	VARSHA MAHANANDA-MP	M/S.JAYDEEP PAL
253	1046/2021 WP(C)/32110/2020	SUNIL KUMAR DASH-MP	K.K.SWAIN
254	1051/2021 WP(C)/1528/2021	RAZIYA BARIK @ NAG@ ROSY BARIK-MP	RABINDRA NATH PRUSTY
255	1052/2021 WP(C)/17161/2014	AGM,PNB-MP	M/S.SOMANATH MISHRA
256	1053/2021 WP(C)/29969/2020	MAA SANTOSHI WSHG-MP	KALI PRASANNA MISHRA
257	1054/2021 WP(C)/29969/2020	MAA SANTOSHI WSHG-MP	KALI PRASANNA MISHRA
258	1055/2021 WP(C)/2076/2021	OMKAR MANDAL-MP	JYOTIRMAY GUPTA
259	1056/2021 WP(C)/32366/2020	M/S. NATH ENTERPRISES-MP	SIDDHARTHA RAY
260	1057/2021 WP(C)/1805/2021	BHARATI KAPARDAR-MP	AGASTI KANUNGO
261	1058/2021 WP(C)/2082/2021	PRAVAT KUMAR SAHOO-MP	PRITAM KUMAR MOHANTY
262	1060/2021 WP(C)/2084/2021	PRAFULLA KUMAR SWAIN-MP	BABITA SAHU
263	1061/2021 WP(C)/2085/2021	M/S. ORISSA CONNECT PRIVATE LTD, SUNDARGARH-MPPRATIK DASH	
264	6/2021 WPCRL/143/2020	DEBARAJ SETHA-MP	
265	9/2021 WPCRL/53/2020	PRADEEP KUMAR SETHY-MP	
266	14/2021 FAO/183/2020	MADAN MOHAN MAHAPATRA-MP	
267	16/2021 CRLMP/1023/2020	SURYANARAYAN SINGH-MP	
268	23/2021 CRLREV/77/2018	SADANANDA BEHERA-MP	
269	25/2021 CONTC/6076/2020	SANTOSH CHANDRA PATNAIK-MP	
270	26/2021 CONTC/6072/2020	HIMANSU SEKHAR SATHUA MOHAPATRA-MP	
271	27/2021 CONTC/614/2020	DURGA CH.SENAPATI-MP	
272	27/2021 RSA/468/2018	BALARAM BEHERA-MP	
273	64/2021 ABLAPL/14792/2020	REBATI JENA @ DAS-MP	
274	65/2021 ABLAPL/11786/2020	AJAY KUMAR OJHA @ KATIA-MP	
275	66/2021 ABLAPL/14628/2020	MAHIMA SWAIN @ MAHIMA MOHAN SWAIN-MP	
276	67/2021 ABLAPL/12117/2020	DILLIP KUMAR SAHOO-MP	
277	68/2021 ABLAPL/15177/2020	JUGALA GOCHHAYAT-MP	
278	69/2021	SIMANCHAL JENA-MP	

279	ABLAPL/11998/2020 70/2021	DUKHI SWAIN-MP	
280	ABLAPL/13435/2020 73/2021	DIPUN BEHERA-MP	
281	BLAPL/7596/2020 911/2021	LAXMIDHAR MAJHI-MP	
282	WP(C)/2369/2020 912/2021	LAXMIDHAR MAJHI-MP	
283	WP(C)/3380/2020 928/2021	PRANATI PANDA-MP	
284	WP(C)/38787/2020 991/2021	RANJIT KUMAR SAHOO-MP	
285	WP(C)/22530/2020 1043/2021	N.M.SALIM AHAD-MP	
286	WP(C)/32770/2020 1044/2021	N.M.SALIM AHAD-MP	
287	WP(C)/32770/2020 1045/2021	N.M.SALIM AHAD-MP	PRASANTA KU. SAHOO
288	WP(C)/37059/2020 1047/2021	ARCHANA MOHANTY-MP	
289	WP(C)/151/2021 1048/2021	NRUSINGHA CHARAN BEHERA-MP	
290	WP(C)/37303/2020 1049/2021	PRATAP CHANDRA MOHANTA-MP	
291	WP(C)/37304/2020 1050/2021	PRABHASH CHANDRA GHOSE-MP	
292	WP(C)/25414/2020 1059/2021	GYANARANJAN DASH-MP	